4102148  25/01/2019
[International Registration No. : 1364419]
Chemische Fabrik Budenheim KG
Rheinstrasse 27 55257 Budenheim Germany

Proposed to be Used
IR DIVISION
Chemicals and mineral preparations used in industry, namely being fireproofing preparations, being flame retardants, for flue gas reduction, and being firefighting preparations; chemical components for the manufacture of fire-resistant paints and lacquers; foaming agents and fire-resistant fillers, fire absorbent chemicals for the manufacture of fire-resistant coatings; chemicals for firefighting and fire prevention purposes.
MEGAPOXY

4109806  11/02/2019
[International Registration No. : 1430925]

Vivacity Engineering Pty Ltd
3 Sefton Road THORNLEIGH NSW 2120 Australia

Proposed to be Used
IR DIVISION
Adhesives and plastic additives for concrete and steel.
CATS

4121350   25/01/2019
[International Registration No. : 1455114]
Tessenderlo Kerley, Inc.
2255 North 44th Street, Suite 300 Phoenix AZ 85008 United States of America

Proposed to be Used
IR DIVISION

Liquid fertilizer for agricultural use.
Priority claimed from 01/02/2019; Application No. : 88286222 ;United States of America
4121946 05/02/2019
International Registration No. : 1454816]
Arch Personal Care Products, L.P.
70 Tyler Place South Plainfield NJ 07080 United States of America
Proposed to be Used
IR DIVISION
Bioactive chemical ingredients for use in the manufacture of cosmetics.
EMYLA

Priority claimed from 06/02/2019; Application No. : 88291374 ;United States of America
4122008  07/02/2019
[International Registration No. : 1455888]
Arch Personal Care Products, L.P.
70 Tyler Place, South Plainfield New Jersey 07080 United States of America

Proposed to be Used
IR DIVISION
Chemical fermentation bioactive cosmetic formulations.
SENSE

Priority claimed from 06/02/2019; Application No. : 88291143 ;United States of America
4122426  07/02/2019
[International Registration No. : 1455880]
Arch Personal Care Products, L.P.
70 Tyler Place South Plainfield NJ 07080 United States of America

Proposed to be Used
IR DIVISION
Chemical fermentation bioactive cosmetic formulations.
DELTAMAX

4127173  25/01/2019
[International Registration No. : 1456912]

Milliken & Company
920 Milliken Road Spartanburg SC 29303 United States of America

Proposed to be Used
IR DIVISION

Chemical additives for producers and processors of plastics products for use during the manufacture of plastics products for improving physical and mechanical properties.
Arch Personal Care Products, L.P.
70 Tyler Place, South Plainfield New Jersey 07080 United States of America

Proposed to be Used

IR DIVISION

Bioactive chemical ingredients for use in the manufacture of cosmetics.
TOTAL PETROCHEMICALS & REFINING USA, INC.
1201 LOUISIANA STREET, SUITE 1800 HOUSTON TX 77002 United States of America

Proposed to be Used

IR DIVISION

Monomers for general industrial use; industrial chemicals, namely, metallic coagents; chemicals for manufacturing and processing rubber, plastics and coatings.
Priority claimed from 16/08/2018; Application No. : 88081732 ;United States of America
4130007  13/02/2019
[International Registration No. : 1456504]
Life Technologies Corporation
5781 Van Allen Way Carlsbad CA 92008 United States of America

Proposed to be Used
IR DIVISION
Reagents, enzymes, and assays for research.
Proposed to be Used

IR DIVISION

Chemical auxiliaries for the textile industry (textile auxiliaries); chemicals for the textile industry for providing textiles with additional properties, in particular wellness effects, protective effects (vector protection equipment), improvement of the wear comfort and/or durability of textiles; chemicals for the textile industry in the form of enhancers for textiles, in particular for increasing the elasticity, softness and/or robustness of textiles; chemicals for treating textiles (other than for laundry purposes), in particular easy-care equipment for non-iron, easy-iron, wrinkle-free, reduced-wrinkle, dimensionally stable and/or soft textiles; textile-impregnating chemicals; chemical additives for equipping textiles, in particular with aloe vera and/or vitamins; chemical additives for equipping textiles, in particular with protection from mosquitos, ticks and pests; chemicals for providing textiles with odour-reducing and/or moisture-regulating properties.
CROSSFIRE

Priority claimed from 17/08/2018; Application No. : 88083242 ;United States of America
4131546   14/02/2019

[International Registration No. : 1455993]

Argus Fire Control - PF&S, Inc.
2723 Interstate Street Charlotte NC 282083603 United States of America

Proposed to be Used

IR DIVISION

A chemical composition that improves the fire extinguishing performance of water.
Acroad

4144184  19/02/2019

[International Registration No. : 1438298]

OTSUKA KAGAKU KABUSHIKI KAISHA d/b/a OTSUKA CHEMICAL CO., LTD.
2-27, Ote-Dori 3-chome, Chuo-ku, Osaka-shi Osaka 540-0021 Japan

Proposed to be Used

IR DIVISION

Chemical additives for use in the processing of natural rubber; chemical additives for use in the processing of synthetic rubber; chemical additives for use in the processing of synthetic resins; chemical additives for use in the processing of artificial resins; dispersing agents; modifier for rubber [chemicals]; modifier for resins [chemicals]; anti-aging agents of rubber; anti-aging agents of resins.
AQUADUR

Priority claimed from 10/07/2018; Application No. : 30 2018 107 675 ;Germany
4147589   02/01/2019
[International Registration No. : 1460988]
Macherey, Nagel GmbH & Co. KG Handelsgesellschaft
Valencienner Str. 11 52355 Düren Germany
Proposed to be Used
IR DIVISION
Indicator papers especially test strips for the quick determination of water hardness.
WEIFANG JIAHUA CHEMICAL CO., LTD.
NO. 003288 XIANGJIANG WEST STREET, YANGZI STREET ADVANCED MANUFACTURING PARK, BINHAI ECONOMIC DEVELOPMENT AREA, WEIFANG CITY 261108 SHANDONG PROVINCE China

Proposed to be Used
IR DIVISION
Esters; salts for industrial purposes; salts [chemical preparations]; sodium salts [chemical compounds].
Trade Marks Journal No: 1903, 27/05/2019  Class 1

Proposed to be Used

IR DIVISION

Water glass [soluble glass]; seaweeds [fertilizers]; caustic alkali; agglutinants for concrete; ammonia; nitrogen; acids; alkalis; bases [chemical preparations]; caustics for industrial purposes; calcined soda; soda ash; carbonates; lime chloride; salts for industrial purposes; salt, raw; bicarbonate of soda for chemical purposes; acetates [chemicals].
Pyrase

4154082   28/12/2018
[International Registration No.: 1461908]
Novozymes A/S
Krogshøjvej 36 DK-2880 Bagsværd Denmark
Proposed to be Used
IR DIVISION
Enzyme preparations for industrial use.
Trade Marks Journal No: 1903 ,  27/05/2019          Class 1

ALUGRAM

Priority claimed from 10/07/2018; Application No. : 30 2018 107 643 ;Germany
4154127   02/01/2019

[International Registration No. : 1462052]
Macherey, Nagel GmbH & Co. KG Handelsgesellschaft
Valenciennes Str. 11 52355 Düren Germany

Proposed to be Used
IR DIVISION

Chemical products for scientific purposes, in particular materials for the thin-layer chromatography; all the above mentioned products manufactured using aluminium or aluminium alloys.
EUROCURE

4130035  12/02/2019

[International Registration No. : 1456855]

Akzo Nobel Coatings International B.V.
Velperweg 76 NL-6824 BM Arnhem Netherlands

Proposed to be Used

IR DIVISION

Coatings in the nature of inks for metal decoration, UV curable inks for metal packaging, food cans and substrates, printing inks, lithographic inks and offset printing inks.
AQUENSERRA

Priority claimed from 24/01/2019; Application No. : 726782 ;Switzerland
4142954    21/02/2019
[International Registration No. : 1459287]
Hapa AG
Chriesbaumstrasse 4 CH-8604 Volketswil Switzerland

Proposed to be Used
IR DIVISION
Printers’ pastes (inks); inks for ink jet printers; printing inks; printing inks, marking inks and engraving inks.
Proposed to be Used

IR DIVISION

Non-medicated hair treatment preparations for cosmetic purposes; non-medicated skin care preparations; moisturizing lotions, oils, masks and creams for the hair, face, body, hands and feet; body and hair bath preparations; soaps; shampoos, hair conditioners; cosmetics and makeup; preparations for cleaning, coloring, bleaching, setting and styling of hair; nail polish; perfumery; deodorants for body care; essential oils.
COLOUR THEORY

Priority claimed from 12/09/2018; Application No. : 017954474 ;European Union 4109232 31/01/2019

[International Registration No. : 1452775]

Dotcom Retail Limited
Level 12 Number 5, Exchange Quay Manchester M5 3EF United Kingdom

Proposed to be Used

IR DIVISION

Fragrances and perfumery; toiletries and personal care products; soaps, bath preparations, shampoos, conditioners; hair care preparations; skin care preparations; cosmetics; sun care and sun tanning preparations; essential oils; make-up; make-up removal preparations; artificial eyelashes and eyebrows; adhesives for affixing artificial eyelashes and eyebrows; artificial nails; adhesives for affixing artificial nails; abrasive boards for use on nails; hair removal and shaving preparations; air fragrancing preparations; preparations for cleaning cosmetic brushes.
L'OREAL MATTE SIGNATURE

4115489  21/02/2019
[International Registration No. : 1431955]
L'OREAL
14 rue Royale F-75008 PARIS France
Proposed to be Used
IR DIVISION
Make-up.
Woof & Meow

4115950 04/02/2019
[International Registration No. : 1454467]
Deeway Laboratories Pty Ltd as Trustee for The Deeway Projects Trust
3/10 Telford Pl ARUNDEL QLD 4214 Australia

Proposed to be Used
IR DIVISION
Animal care products (other than for veterinary use); animal grooming preparations; cosmetics for animals; non-medicated toiletry products for the care of the skin of domestic animals; shampoos for animals (non-medicated grooming preparations); deodorants for pets.
VICHY CAPITAL SOLEIL

4120606  22/02/2019
[International Registration No. : 1425762]
L'OREAL
14 rue Royale F-75008 Paris France
Proposed to be Used
IR DIVISION
Skin care preparations; cosmetic skin-tanning preparations; after-sun preparations for cosmetic use.
ACTIBARRIER

4121115  07/02/2019
[International Registration No. : 1455809]
ABLE C & C CO., LTD.
13F, 12, Seocho-daero 38-gil, Seocho-gu Seoul 06655 Republic of Korea

Proposed to be Used
IR DIVISION
Lipsticks; mascaras; make-up; body lotions; shampoos; sunscreen preparations; hand cleansers; nail art stickers; skin
lotions; eye shadows; eye creams; dentifrices; make-up foundations; cosmetic creams and lotions for face and body care;
perfumes; hair conditioners; mask packs for cosmetic purposes; nail varnishes for cosmetic purposes; make-up removing
preparations; cosmetics.
4122089  05/02/2019  
[International Registration No. : 1455648]
LITTLE INNOCENTS PTY LTD  
17/71 Victoria Cres ABBOTSFORD VIC 3067 Australia  
Proposed to be Used  
IR DIVISION  
Skincare cosmetics for babies, infants and children, expressly excluding skincare cosmetics for adults.
IR DIVISION

Exfoliating scrubs for the body; body butter; body masks; facial masks; cleaning masks for the face; skin masks [cosmetics]; cosmetic body scrubs; anti-wrinkle cream; cleansing creams; barrier creams; cosmetic creams; face creams for cosmetic use; hand creams; creams for firmsing the skin; body cream; suntan creams; cream soaps; sun creams; cosmetic nourishing creams; skin cream; night cream; cosmetic creams and lotions; body cream soap; moisturising skin creams [cosmetic]; sun-tanning creams and lotions; body mask cream; massage creams, not medicated; skin conditioning creams for cosmetic purposes; skin lotion; after-sun lotions; sun tan lotion; lip balms [non-medicated]; hand lotions; lotions for cosmetic purposes; lotions for cellulite reduction; moisturising skin lotions [cosmetic]; perfumed body lotions [toilet preparations]; cleansing gels; bath gel; shower gels; soaps and gels; sun-tanning gels; moisturising gels [cosmetic]; moisturising creams, lotions and gels; shower and bath gel; face scrubs (non-medicated -); facial scrubs [cosmetic]; bath lotion; bath oil; bath salts; shampoos; hair nourishers; bath preparations; skin care preparations; cosmetics; body mask powder.
OSM BIOLOGY CO., LTD.
NO.99, ZHENZHU STREET, MOGANSHAN HIGH-TECH INDUSTRY DEVELOPMENT ZONE, HUZHOU 313000 ZHEJIANG China

Proposed to be Used
IR DIVISION
Cosmetics for animals; cosmetics; stain removers; scouring preparations; shampoos; facial cleansers; dentifrices; soap; incense; detergents.
DARK WOOD

Priority claimed from 23/10/2018; Application No. : 017971721 ;European Union 4134071 27/02/2019
[International Registration No. : 1458491]

Beiersdorf AG
Unnastrasse 48 20253 Hamburg Germany

Proposed to be Used
IR DIVISION
Non-medicated cosmetics; deodorants and anti-perspirants for personal use.
CHOI MIHWA
(13022) 83-45, Gogol-ro 297beon-gil, Hanam-si Gyeonggi-do Republic of Korea

Proposed to be Used

Cosmetic preparations for the hair and scalp; skin moisturizers; cosmetic preparations for baths; beauty care cosmetics; cosmetic sun-protecting preparations; cosmetic preparations for skin care and skin treatment; phytocosmetic preparations; facial make-up; wrinkle-minimizing cosmetic preparations for topical facial use; cosmetic preparations for skin renewal; tissues impregnated with cosmetics; cosmetics; compacts containing make-up; perfume oils for the manufacture of cosmetic preparations.
Renolit SE
Horchheimer Strasse 50 67547 Worms Germany

Proposed to be Used
IR DIVISION

Cleaning agents; cleaning agents for cleaning coated surfaces, in particular for foils or coatings containing PVC or made of acrylate; cleaning agents for window profiles or construction elements; cleaning agents for the removal of adhesives, of rubber abrasion, in particular of rubber abrasion from gaskets, of dust, of paints, in particular of streaks from colored pencils, of building dirt or of plaster; cleaning agents for the removal of grease, of oil or of dirt, in particular along the waterline of swimming pools; cleaning agents for industrial application, in particular in specialized companies or in the assembly area; cleaning agents for plastic materials, in particular for plastic profiles; antistatic cleaning agents, in particular for foils or coatings containing PVC or made of acrylate; non-dissolving cleaning agents, in particular for foils or coatings containing PVC or made of acrylate; cleaning agents for wooden reproductions; cleaning agents for cleaning surfaces after printing or hot stamping; laundry preparations; furishing preparations; buffing compounds.
IR DIVISION

Beauty masks; cosmetic preparations for skin care; lipsticks; phytocosmetic preparations; lotions for cosmetic purposes.

GP CLUB CO., LTD.
1222-12F Changgang Bldg., 86, Mapo-daero, Mapo-gu Seoul Republic of Korea

Proposed to be Used

11/02/2019

[International Registration No. : 1457706]

4134341
MYSTIC PETALS

Priority claimed from 12/10/2018; Application No. : 4490853 ;France
4136911  11/02/2019
[International Registration No. : 1457884]
L’OREAL
14 rue Royale F-75008 PARIS France
Proposed to be Used
IR DIVISION
Make-up products.
NIVEA.TOUCH MAKES US HUMAN
Priority claimed from 12/11/2018; Application No. : 017983984 ;European Union
4140287    23/01/2019
[International Registration No. : 1452744]
Beiersdorf AG
Unnastr. 48 20253 Hamburg Germany
Proposed to be Used
IR DIVISION
Non-medicated soaps; perfumery, essential oils, non-medicated cosmetics, non-medicated hair care preparations.
Priority claimed from 03/08/2018; Application No. : 30 2018 108 702 ;Germany
4147602    28/01/2019
[International Registration No. : 1460752]
Renolit SE
Horchheimer Strasse 50 67547 Worms Germany

Proposed to be Used

IR DIVISION
Cleaning agents; cleaning agents for cleaning coated surfaces, in particular for foils or coatings containing PVC or made of acrylate; cleaning agents for window profiles or construction elements; cleaning agents for the removal of adhesives, of rubber abrasion, in particular of rubber abrasion from gaskets, of dust, of paints, in particular of streaks from colored pencils, of building dirt or of plaster; cleaning agents for the removal of grease, of oil or of dirt, in particular along the waterline of swimming pools; cleaning agents for industrial application, in particular in specialized companies or in the assembly area; cleaning agents for plastic materials, in particular for plastic profiles; antistatic cleaning agents, in particular for foils or coatings containing PVC or made of acrylate; non-dissolving cleaning agents, in particular for foils or coatings containing PVC or made of acrylate; cleaning agents for wooden reproductions; cleaning agents for cleaning surfaces after printing or hot stamping; laundry preparations; furbishing preparations; buffing compounds.
Priority claimed from 22/11/2018; Application No. : 4020180162798 ;Republic of Korea
4148373    31/01/2019
[International Registration No. : 1460205]
SAIMDANG COSMETICS CO., LTD.
143, Yangcheongsongdae-gil, Ochang-eup, Cheongwon-gu, Cheongju-si Chungcheongbuk-do Republic of Korea
Proposed to be Used
IR DIVISION
Shower gels, creams and oils; gel eye masks; cosmetic preparations for the care of mouth and teeth; functional cosmetics being skin care preparations; eye creams for cosmetic purposes; eye make-up; lipsticks; cosmetics for massage; make-up; cosmetic preparations for the hair and scalp; cosmetic preparations for baths; body and beauty care cosmetics; sun block preparations for cosmetic purposes; baby bath cleansers; make-up for the face and body; perfumes and colognes; mask packs for cosmetic purposes; cosmetic sun-protecting preparations; cosmetic facial masks; cosmetics.
Dr. Pepti

4148777  02/01/2019
[International Registration No.: 1460968]
J&COCEU CO., LTD.
415ho(Bongmu-dong), 227, Palgong-ro, Dong-gu Daegu Republic of Korea

Proposed to be Used
IR DIVISION
Anti-aging cosmetic preparations; massage oils and lotions; cosmetic preparations for the hair; cosmetic facial packs; cosmetic preparations for body care; non-foaming cosmetic preparations; bath and shower preparations; shampoo; toiletry preparations; cleansers for cleaning purposes; cosmetics for use on the skin; essential oils; adhesive for false eyelashes, hair and nails; fragrances for personal use (perfume); soaps for personal use; fragrances for personal use; incense; perfumed soap; hair rinses; cosmetics.
GUANGZHOU LIVEPRO BEAUTY COSMETICS CO. LTD
NO. 5, INDUSTRIAL AVENUE, DONGHUA INDUSTRIAL DISTRICT, RENHE TOWN, BAIYUN DISTRICT, GUANGZHOU CITY 510000 GUANGDONG PROVINCE China

Proposed to be Used

IR DIVISION
Facial cleansers; dishwashing detergents; polishing agent; abrasive preparations; aromatic essential oils; potpourris [fragrances]; cosmetics; toothpaste; shampoos for pets; facial beauty masks.
Proposed to be Used

IR DIVISION

Abrasives; abrasive cloth; glass cloth [abrasive cloth]; abrasive paper; breath freshening sprays; diamantine [abrasive];
alum stones [astringents]; amber [perfume]; ammonia [volatile alkali] [detergent]; antiperspirants [toiletries]; antistatic
preparations for household purposes; flavorings for beverages [essential oils]; cake flavorings [essential oils]; food
flavorings [essential oils]; joss sticks; aromatics [essential oils]; potpourris [fragrances]; balms, other than for medical
purposes; bergamot oil; whiting; lip glosses; badiyan essence; vaginal washes for personal sanitary or deodorant
purposes; petroleum jelly for cosmetic purposes; cotton wool for cosmetic purposes; cotton sticks for cosmetic purposes;
bleaching soda; laundry bleach; bleaching preparations [decolorants] for cosmetic purposes; bleaching salts; decorative
transfers for cosmetic purposes; shoe wax; mustache wax; depilatory wax; wax for parquet floors; floor wax; volcanic ash
for cleaning; astringents for cosmetic purposes; cloths impregnated with a detergent for cleaning; gaultheria oil; dental
bleaching gels; heliotropine; geraniol; make-up; lipsticks; deodorants for pets; deodorants for human beings or for
animals; deodorant soap; detergents, other than for use in manufacturing operations and for medical purposes; scented
water; scented wood; extracts of flowers [perfumes]; herbal extracts for cosmetic purposes; ethereal essences; essential
oils; essential oils of cedarwood; essential oils of lemon; essential oils of citron; Javelle water; jasmine oil;greases for
cosmetic purposes; colorants for toilet purposes; preservatives for leather [polishes]; color-removing preparations;
degreasers, other than for use in manufacturing processes; dentifrices; ionone [perfumery]; shaving stones. [astringents];
silicon carbide [abrasive]; carbides of metal [abrasives]; adhesives for affixing false eyelashes; adhesives for affixing false
hair; adhesives for cosmetic purposes; collagen preparations for cosmetic purposes; hair conditioners; quillia bark for
washing; corundum [abrasive]; cosmetics; eyebrow cosmetics; cosmetics for animals; beauty masks; cosmetic
preparations for baths; hair straightening preparations; cosmetic preparations for eyelashes; cosmetic preparations for
skin care; cosmetic preparations for slimming purposes; tailors' wax; shoe cream; skin whitening creams; creams for
leather; polishing creams; cosmetic creams; starch glaze for laundry purposes; laundry starch; cakes of toilet soap;
lavender water; lavender oil; incense; hair spray; nail polish; hair lotions; lotions for cosmetic purposes; after-shave
lotions; massage gels, other than for medical purposes; almond oil; almond milk for cosmetic purposes;
washing soda, for cleaning; shaving soap; soap for brightening textile; antiperspirant soap; soap for foot perspiration;
soap; musk [perfumery]; mint for perfumery; mint essence [essential oil]; cosmetic kits; emery; emery cloth; emery paper;
nail art stickers; neutralizers for permanent waving; fumigation preparations [perfumes]; eau de Cologne; eyebrow pencils;
cosmetic pencils; oils for toilet purposes; oils for perfumes and scents; oils for cosmetic purposes; after-shave
preparations; oil of turpentine for degreasing; mouthwashes, not for medical purposes; bases for flower perfumes; drying
agents for dishwashing machines; cleansing milk for toilet purposes; cleansers for intimate personal hygiene purposes,
non medicated; furbishing preparations; scouring solutions; perfumery; toiletry preparations; perfumes; pastes for razor
strops; pumice stone; hydrogen peroxide for cosmetic purposes; polishing wax; polishing paper; polishing rouge;
polishing stones; polishing preparations; shoe polish; polish for furniture and flooring; pomades for cosmetic purposes;
fabric softeners for laundry use; laundry blueing; laundry preparations; air fragrancing preparations; bath preparations,
not for medical purposes; leather bleaching preparations; floor wax removers [scouring preparations]; rust removing
preparations; varnish-removing preparations; paint stripping preparations; descaling preparations for household
purposes; stain removers; lacquer-removing preparations; shaving preparations; depilatory preparations; nail care
preparations; hair waving preparations; laundry soaking preparations; sun-tanning preparations [cosmetics]; make-up removing preparations; make-up preparations; shining preparations [polish]; laundry glaze; preparations to make the leaves of plants shiny; denture polishes; preparations for unblocking drain pipes; smoothing preparations [starching]; dry-cleaning preparations; preparations for cleaning dentures; wallpaper cleaning preparations; aloe vera preparations for cosmetic purposes; non-slipping wax for floors; non-slipping liquids for floors; make-up powder; nail varnish removers; windshield cleaning liquids; eye-washes, not for medical purposes; safrol; sachets for perfuming linen; tissues impregnated with cosmetic lotions; tissues impregnated with make-up removing preparations; turpentine for degreasing; teeth whitening strips; breath freshening strips; soda lye; bath salts, not for medical purposes; sunscreen preparations; douching preparations for personal sanitary or deodorant purposes [toiletries]; canned pressurized air for cleaning and dusting purposes; dry shampoos; talcum powder, for toilet use; terpenes [essential oils]; tripoli stone for polishing; rose oil; toilet water; mascara; beard dyes; hair dyes; cosmetic dyes; phytocosmetic preparations; lipstick cases; color-brightening chemicals for household purposes [laundry]; henna [cosmetic dye]; cleaning chalk; cleaning preparations; shampoos for pets [non-medicated grooming preparations]; shampoos for animals [non-medicated grooming preparations]; shampoos; cobbler’s wax; shoemakers’ wax; sandpaper; smoothing stones; grinding preparations; false eyelashes; false nails.
Priority claimed from 02/08/2018; Application No. : 4474016 ; France
4150933    18/01/2019
[International Registration No. : 1460642]

SEPHORA
41 rue Ybry F-92200 Neuilly-Sur-Seine France

Proposed to be Used
IR DIVISION
Eye shadows.
GUANGZHOU TAKEWIN COSMETICS CO., LTD.
A-803, Suijing Building, No.575, Airport Road, Tangjing Street, Baiyun District, Guangzhou Guangdong Province China

Proposed to be Used
IR DIVISION
Hair lotions; facial cleanser; detergent; shoe polish; cosmetics; perfumes; dentifrices; bath lotion; toilet water; cosmetic pencils.
#MYCONFIDANT

4151098  25/02/2019
[International Registration No. : 1460152]
HENKEL CORPORATION
ONE HENKEL WAY LEGAL DEPT - TRADEMARKS ROCKY HILL CT 06067 United States of America
Proposed to be Used
IR DIVISION
Hair care preparations.
IR DIVISION
Soaps; cosmetics; perfumes.
ANHUI RUNPU NANO TECHNOLOGY INCORPORATED COMPANY
EAST OF JING 14TH ROAD, SOUTH OF ZHENXING EAST ROAD, WEST OF WENYUAN ROAD, NORTH OF WEISAN ROAD,
CHANGJIANG BRIDGE DEVELOPMENT ZONE 246000 ANQING, ANHUI China

Proposed to be Used
IR DIVISION
Moistening oil; motor oil; industrial oil; lubricating oil; lubricants; grease for belts.
Priority claimed from 10/08/2018; Application No. : 725875 ; Switzerland
4134103    25/01/2019
[International Registration No. : 1458841]

PANOLIN Holding AG
Bläsimühle CH-8322 Madetswil Switzerland

Proposed to be Used
IR DIVISION

Technical oils and greases, lubricants, oils for motors, for hydraulic, gear and industrial motors, in particular synthetic and biodegradable lubricants.
Shandong Haike Chemical Group Co., Ltd.
West side of Haochung Road, Dongying City Shandong Province China

Proposed to be Used
IR DIVISION
Solidified gases [fuel]; petrol; diesel oil; ligroin; fuel; coke; coal tar oil; electrical energy; liquefied petroleum gas.
Glaxo Group Limited
980 Great West Road Brentford, Middlesex TW8 9GS United Kingdom

Proposed to be Used
IR DIVISION
Pharmaceutical and medicinal preparations and substances; vaccines.
XEOJO

4113495  28/01/2019
[International Registration No. : 1389206]

NOVARTIS AG
CH-4002 Basel Switzerland

Proposed to be Used
IR DIVISION
Pharmaceutical preparations.
4113516   25/01/2019
[International Registration No. : 1454680]
Capsugel Belgium NV
Rijksweg 11 B-2880 Bornem
Proposed to be Used
IR DIVISION
Empty capsules for pharmaceutical products, dietary and nutritional supplements, vitamins, herbal supplements and mineral supplements; dietary and nutritional supplements; vitamins; herbal supplements; mineral supplements.
WINMYLA

4115623  18/02/2019
[International Registration No. : 1448176]
Glaxo Group Limited
980 Great West Road Brentford, Middlesex TW8 9GS United Kingdom

Proposed to be Used
IR DIVISION
Pharmaceutical and medicinal preparations and substances; vaccines.
BELWAYO

Priority claimed from 20/12/2018; Application No. : UK00003362420 ;United Kingdom
4115712    19/02/2019
[International Registration No. : 1447823]
Glaxo Group Limited
980 Great West Road Brentford, Middlesex TW8 9GS United Kingdom

Proposed to be Used
IR DIVISION
Pharmaceutical and medicinal preparations and substances; vaccines.
Priority claimed from 14/08/2018; Application No. : 719997 ;Switzerland
4120612 01/02/2019
[International Registration No. : 1455558]
Idorsia Pharmaceuticals Ltd
Hegenheimermattweg 91 CH-4123 Allschwil Switzerland
Proposed to be Used
IR DIVISION
Pharmaceutical products for human use for the treatment of Fabry disease and symptoms and sequelae of Fabry disease, excluding products used in cell therapy or gene therapy or for treatment of blood diseases.
Priority claimed from 14/08/2018; Application No. : 720003 ; Switzerland
4126901  01/02/2019
[International Registration No. : 1457422]
Idorsia Pharmaceuticals Ltd
Hegenheimermattweg 91  CH-4123 Allschwil Switzerland
Proposed to be Used
IR DIVISION
Pharmaceutical preparations for human beings.
VITA LUMEX

Priority claimed from 05/09/2018; Application No. : 30 2018 021 530 ;Germany
4126907    13/02/2019

[International Registration No. : 1457132]
Vita Zahnfabrik H. Rauter GmbH & Co. KG
Spitalgasse 3 79713 Bad Säckingen Germany

Proposed to be Used
IR DIVISION

Materials made of dental ceramics or plastic for the preparation of dental prothesis or veneers.
Priority claimed from 03/08/2018; Application No. : 88064964 ;United States of America
4127045 01/02/2019
[International Registration No. : 1456902]
IMMUNOMEDICS, INC.
300 American Road Morris Plains NJ 07950 United States of America

Proposed to be Used
IR DIVISION
Pharmaceutical preparations for the treatment of oncological disorders, autoimmune disorders, inflammatory disorders and hematological disorders.
Priority claimed from 28/08/2018; Application No. : 4478452 ;France 4127225 12/02/2019

[International Registration No. : 1457110]

BIOFARMA
50 rue Carnot F-92284 Suresnes Cedex France

Proposed to be Used

IR DIVISION
Pharmaceutical products; medical preparations; veterinary preparations; sanitary products for medical purposes; dietetic substances and foodstuffs for medical or veterinary use, food for babies; food supplements for humans and animals; plasters, materials for dressings; material for dental fillings and dental impressions; disinfectants; products for destroying vermin; fungicides, herbicides.
DUPHEZE

Priority claimed from 03/10/2018; Application No. : 726287 ;Switzerland
4128635  29/01/2019
[International Registration No. : 1456169]
Abbott Products Operations AG
Hegenheimermattweg 127 CH-4123 Allschwil Switzerland

Proposed to be Used
IR DIVISION
Pharmaceuticals and medical preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical use, dietary and nutritional supplements for humans; vitamin preparations; plasters, materials for dressings.
Priority claimed from 20/08/2018; Application No. : 88084764 ;United States of America
4130006  19/02/2019
[International Registration No. : 1456460]
U.S. Nutraceuticals, L.L.C.
2751 Nutra Lane Eustis FL 32726 United States of America

Proposed to be Used
IR DIVISION
Vitamins and nutritional supplements for use in the promotion of prostate health.
Proposed to be Used

**IR DIVISION**

Dietary supplements for humans; health food supplements for persons with special dietary requirements; formulated foodstuffs for use in the dietary management of obesity; foodstuffs fortified with minerals and/or vitamins for use in the dietary management of obesity; powdered dietary food concentrates for use in a weight reduction programme for medical purposes; protein foods for dietetic purposes (adapted for medical purposes); formulated powdered food (fortified with vitamins and/or minerals) for the purpose of maintaining nutritional intake.
Priority claimed from 15/02/2019; Application No. : 4020190023568 ; Republic of Korea
4131025  19/02/2019
[International Registration No. : 1457639]
AMOREPACIFIC CORPORATION
100, Hangang-daero, Yongsan-gu Seoul Republic of Korea

Proposed to be Used
IR DIVISION
Vitamin preparations; capsules for medicines; pharmaceutical and veterinary preparations; nutraceuticals for use as dietary supplements; health food supplements made principally of vitamins; health food supplements for persons with special dietary requirements; nutraceutical preparations for therapeutic or medical purposes; health food supplements made principally of minerals; health functional food mainly based on egg; dietetic food supplements; protein dietary supplements; nutritional supplements; microorganisms for medical purposes; filled first aid kits; deodorants for clothing and textiles; sanitary pads; material for stopping teeth; babies' diapers; mothproofing paper; food for babies.
DUPHEMESIS

Priority claimed from 03/10/2018; Application No. : 726288 ;Switzerland
4131127  29/01/2019
[International Registration No. : 1456084]
Abbott Products Operations AG
Hegenheimermattweg 127 CH-4123 Allschwil Switzerland

Proposed to be Used

IR DIVISION
Pharmaceuticals and medical preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical use, dietary and nutritional supplements for humans; vitamin preparations; plasters, materials for dressings.
ILARIS

4134458  14/02/2019
[International Registration No. : 1457775]
NOVARTIS AG
CH-4002 Basel Switzerland
Proposed to be Used
IR DIVISION
Pharmaceutical preparations.
NOVARTIS AG
CH-4002 Basel Switzerland
Proposed to be Used
IR DIVISION
Pharmaceutical preparations.
OMLIAGO

Priority claimed from 14/02/2019; Application No. : 727432 ; Switzerland
4148970  18/02/2019
[International Registration No. : 1460564]
F. Hoffmann-La Roche AG
Grenzacherstrasse 124 CH-4070 Basel Switzerland

Proposed to be Used
IR DIVISION
Pharmaceutical oncology preparations.
ENVYNZYBA

Priority claimed from 14/02/2019; Application No. : 727431 ;Switzerland
4150877    18/02/2019
[International Registration No. : 1460539]
F. Hoffmann-La Roche AG
Grenzacherstrasse 124 CH-4070 Basel Switzerland

Proposed to be Used
IR DIVISION
Pharmaceutical oncology preparations.
JoeGenEx

Priority claimed from 30/11/2018; Application No. : 2018-147749 ; Japan

4150940    10/01/2019

[International Registration No. : 1460307]

Thanks Ai Global Pte. Ltd.
8 Eu Tong Sen Street, 16-92 The Central Singapore 059818 Singapore

Proposed to be Used
IR DIVISION
Dietary supplements.
Priority claimed from 03/08/2018; Application No. : 32673314 ;China
4150980  26/12/2018
[International Registration No. : 1460103]
CANSINO BIOLOGICS INC.
401-420,4/F,BIOMEDICAL PARK OF WEST ZONE, 185 SOUTH AVENUE,TEDA WEST DISTRICT, BINHAI NEW AREA
TIANJIN China
Proposed to be Used
IR DIVISION
Vaccines; drugs for medical purposes; diagnostic preparations for medical purposes; cultures of microorganisms for medical or veterinary use; dietetic substances adapted for medical use; depuratives; veterinary preparations; preparations for destroying noxious animals; dressings, medical; teeth filling material.
AIRQUEEN

4150985  15/02/2019
[International Registration No.: 1460111]
LEMON CO., LTD.
1105-65, Sanho-daero, Sandong-myeon, Gumi-si Gyeongsangbuk-do 39170 Republic of Korea

Proposed to be Used
IR DIVISION
Pantyliners; medical wound dressings; sanitary panties; tampons for medical purposes; panty liners (sanitary); sanitary pads; sanitary napkins; sanitary towels; disposable pads for incontinence; diapers for incontinence; nappy pants for incontinents; pants, absorbent, for incontinence; eyepatches for medical purposes.
Shandong Haike Chemical Group Co., Ltd.
West side of Haochung Road, Dongying City Shandong Province China

Proposed to be Used
IR DIVISION
Antiseptics; bacteriological preparations for medical and veterinary use; disinfectants for hygiene purposes; medicines for human purposes; disinfectants; powdered milk for babies; biochemical drugs; agricultural fungicides.
Trade Marks Journal No: 1903 ,  27/05/2019          Class 5

Proposed to be Used
IR DIVISION
Preparations for destroying noxious animals; preparations for destroying noxious plants; herbicides; vermin destroying preparations; soil-sterilising preparations; pesticides; fungicides for agricultural purposes; parasiticides; preparations for destroying dry rot fungus.
DRINZYA

Priority claimed from 05/07/2018; Application No. : 017927395 ;European Union
4153684  02/01/2019
[International Registration No. : 1461672]
SYLENTIS, S.A.U.
Plaza del Descubridor Diego de Ordás E-28003 3 - 5º Madrid Spain

Proposed to be Used
IR DIVISION
Pharmaceutical preparations and substances; pharmaceutical preparations for the treatment of eye diseases and conditions; pharmaceutical preparations for the prevention of ocular diseases and disorders; pharmaceutical preparations for the treatment of dry eye syndrome; pharmaceutical preparations for the prevention of dry eye syndrome; collyrum; ophthalmic preparations; sterile and antiseptic solutions; medicated gels, creams and solutions for eye use; eye drops; eye lotions for medical use; eye sprays for medical use; eye-washes; eye ointment for medical use; eye pads for medical use.
4134355  22/02/2019
[International Registration No. : 1457915]
TAICANG KEBOER PRECISE CASTING INDUSTRY CO., LTD.
LIUNAN VILLAGE, LIUHE TOWN, TAICANG CITY, SUZHOU CITY 215431 JIANGSU PROVINCE China

Proposed to be Used
IR DIVISION
Castle steel; iron, unwrought or semi-wrought; cast iron, unwrought or semi-wrought; tungsten iron; titanium iron; ingots of common metal; common metals, unwrought or semi-wrought; alloys of common metal.
4153580  17/12/2018
[International Registration No. : 1462378]
WINSOM (XIAMEN) CONSTRUCTION TECHNOLOGY CO., LTD.
Factory building A-B, No.59 Jixiang Road, Tongan Industrial Concentration Area, Xiamen Fujian China

Proposed to be Used
IR DIVISION
Building elements of metal; fittings of metal for building; ceilings of metal; jalousies of metal; flashing of metal for building; partitions of metal (building); roofing materials of metal; aluminum plastic board (aluminum predominating); linings of metal for wall (building); blinds of metal for gates.
INVENT HYPERMIX

Priority claimed from 14/08/2018; Application No. : 017942882 ;European Union
4095492 23/01/2019
[International Registration No. : 1449884]
Invent Umwelt- und Verfahrenstechnik AG
Am Pestalozziring 21 91058 Erlangen Germany

Proposed to be Used
IR DIVISION
Agitators; agitators for circulating liquid media; vertical agitators for circulating drinking water; submersible agitators made of stainless steel.
Priority claimed from 01/08/2018; Application No.: 88061532; United States of America
4114219  31/01/2019
[International Registration No.: 1453889]

Wilden Pump & Engineering, LLC
22069 Van Buren Street Grand Terrace CA 92313 United States of America

Proposed to be Used
IR DIVISION
Diaphragm pumps and pump diaphragms.
IZUMI

4120843  05/02/2019
[International Registration No. : 1455717]
MAHLE International GmbH
Pragstr. 26-46 70376 Stuttgart Germany
Proposed to be Used
IR DIVISION
Cylinder heads for engines; cylinders for machines; cylinders for motors and engines; piston rings; piston segments; pistons [parts of machines or engines]; pistons for cylinders; pistons for engines.
TopCast

Priority claimed from 29/10/2018; Application No. : 30 2018 025 828 ;Germany
4127259  21/02/2019

[International Registration No. : 1457175]

MAHLE International GmbH
Pragstr. 26 - 46 70376 Stuttgart Germany

Proposed to be Used
IR DIVISION

Parts of internal combustion engines, namely pistons for drive motors and motors.
ZHEJIANG YAKEXI ABRASIVES CO., LTD.
Xialiixi Industrial production base, Shizhu Town, Yongkang City Zhejiang Province China

Proposed to be Used

IR DIVISION
Grinding wheels [parts of machines]; hand-held tools, other than hand-operated; electric hand-held drills, not including electric coal drill; air-operated power tools; electric grinders; metalworking machines; grinding stones [parts of machines]; electric hammers; angle grinders; circular saw blades [parts of machines].
DENAIR ENERGY SAVING TECHNOLOGY (SHANGHAI) PLC.
BUILDING 4, NO. 58 HULU ROAD, XINBANG TOWN, SONGJIANG DISTRICT 201600 SHANGHAI China

Proposed to be Used

IR DIVISION
Compressed air pumps; blowing machines for the compression, exhaustion and transport of gases; blowing machines; superchargers; compressed air machines; pneumatic transporters; pumps [parts of machines, engines or motors]; vacuum pumps [machines]; compressors [machines]; spin driers [not heated].
Qimarox

4134152  24/01/2019
[International Registration No. : 1458686]
DEMAROX Holding B.V.
Nobelstraat 43 NL-3846 CE Harderwijk Netherlands
Proposed to be Used
IR DIVISION
Machines for stacking of products; machines for stacking of pallets and boxes in a certain pattern (palletising machines); hoists, vertical conveyors; pallet handling systems (machines); machines for manipulating, moving and turning of products; lifts for the transport of goods; pallet lift systems (machines); machines for (temporarily) buffering of boxes, trays and products; carton or film dispensers (machines); belt conveyors; roller conveyors.
ANHUI TAIHU MINFENG GRAIN AND OIL MACHINERY MANUFACTURING CO. LTD
GAOJIE ROAD, JINXI TOWN, TAIHU COUNTY, ANQING CITY 246000 ANHUI PROVINCE China

Proposed to be Used
IR DIVISION
Agricultural machines; fodder presses; tea processing machines.
COTOL

4141692  14/02/2019
[International Registration No. : 1426987]
Clean Technology Co., Ltd.
3209-1, Hineno, Izumisano-shi Osaka 598-0021 Japan

Proposed to be Used

IR DIVISION

Separating machines for chemical processing; dust separators for chemical processing; chemical processing machines and apparatus; food or beverage processing machines and apparatus; washing apparatus for manufacturing semiconductors; exhaust gas treatment equipment for semiconductor manufacturing machines; semiconductor manufacturing machines.
Biagosc&Brandau

Priority claimed from 26/07/2018; Application No. : 151600 ;Bulgaria
4144165   24/01/2019
[International Registration No. : 1459065]
BULMETAL JSC
str. Prohoda 37 BG-6199 Gurkovo Bulgaria

Proposed to be Used

IR DIVISION
Soldering apparatus, electric; drums [parts of machines]; reels [parts of machines]; air suction machines; generators of electricity; dynamos; machine tools; hand-held tools, other than hand-operated; control mechanisms for machines, engines or motors; housings [parts of machines]; basket presses; bottle stoppering machines; bottle capping machines; galvanizing machines; foundry machines; stamping machines; bending machines; machines and apparatus for polishing [electric]; metalworking machines; cutting machines; sheet metal working machines; printing machines for use on sheet metal; hemming machines; presses [machines for industrial purposes]; drilling machines; trueing machines; blades [parts of machines]; degreasers [machines]; mixers [machines]; handling machines, automatic [manipulators]; molding machine; cutters [machines]; smoothing presses; die-cutting and tapping machines; punching machines.
HAMMER ENDÜSTRI İŞ MAKİNALARI HIDROLİK SAN. İÇ VE DIS TİC. LTD.ŞTİ.
29. Sokak No:23 Ostim Yenimahalle Ankara Turkey

Proposed to be Used
IR DIVISION
Construction machines and robotic mechanisms (machines) for use in construction; lifting, loading and transmission machines and robotic mechanisms (machines) for lifting, loading and transmission purposes; engines and motors, other than for land vehicles, parts and fittings therefor; parts of land vehicle motors and engines, included in this class.
4150935    21/01/2019
[International Registration No.: 1460506]
Quanzhou City Yongqi Plastic Electronics Co., Ltd.
Chonghui Street, No. 21 (H), Neighbourhood, No. 2, Quanzhou, Economic and Technological Development Zone 362006 Fujian Province China

Proposed to be Used
IR DIVISION
Knitting machines; ginning machine; sewing machines; loom shafts; moulds for processing plastics; shuttles [parts of machines]; synthetic fiber equipment; spinning machines; hemming machines.
YONGQI

4150976  21/01/2019

[International Registration No. : 1460486]

Quanzhou City Yongqi Plastic Electronics Co., Ltd.
Chonghui Street, No. 21 (H), Neighbourhood, No. 2, Quanzhou, Economic and Technological Development Zone 362006 Fujian Province China

Proposed to be Used

IR DIVISION

Knitting machines; ginning machine; sewing machines; loom shafts; moulds for processing plastics; shuttles [parts of machines]; synthetic fiber equipment; spinning machines; hemming machines.
IFPS

Priority claimed from 30/08/2018; Application No. : 30 2018 109 643 ;Germany
4151005  31/01/2019

[International Registration No. : 1460797]

Renk Aktiengesellschaft
Gögginger Strasse 73 86159 Augsburg Germany

Proposed to be Used
IR DIVISION

On-board generator systems for boats and ships, in particular at least consisting of drive machines and gears; gears for hybrid drives on boats; gears for hybrid drives on ships; motors for boats and ships; electric motors; clutch couplings.
Trade Marks Journal No: 1903, 27/05/2019, Class 7

4151087  22/02/2019
[International Registration No. : 1460165]
ANHUI SOUTH CHEMICAL PUMP CO., LTD.
NO.46, RUOMAO ROAD, JINGXIAN ECONOMIC DEVELOPMENT ZONE, XUANCHENG CITY 242500 ANHUI PROVINCE
China

Proposed to be Used

IR DIVISION
Centrifugal machines; centrifugal pumps; pumps [parts of machines, engines or motors]; pump [machines]; vacuum
pumps [machines]; compressed air pumps; air suction machines; valves [parts of machines].
Fujian Mingong Machinery Co., Ltd.
Xi\xa0aoxia Industrial Zone, Dongshi Town, Jinjiang City Fujian Province China

Proposed to be Used
IR DIVISION
Excavators; loading machine; bulldozers; hoists; mixing machines; earth moving machines, namely scrapers; hauling scraper; road building machines; power shovel; ditching machine.
4153672  21/01/2019

[International Registration No. : 1461349]
JIANGSU NANFANG BEARING COMPANY LIMITED
Longxiang Rd., High-Tech Area, Wujin, Changzhou Jiangsu China

Proposed to be Used
IR DIVISION
Bearings [parts of machines]; ball-bearings; roller bearings; clutches, other than for land vehicles; bearings for transmission shafts.
SHANDONG DYEHOME INTELLIGENT EQUIPMENT CO., LTD.
SOUTH AREA 2-1, XINSHA INDUSTRIAL PARK, QINGHEBEI ROAD, HUAIYINDISTRICT, JINAN CITY 250000 SHANDONG PROVINCE China

Proposed to be Used
IR DIVISION
Wrapping machines; packing machines; packing machines; electrical apparatus for sealing plastics [packaging]; sealing machines for industrial purposes; sheaf-binding machines; air-operated strapping machines; heat press machines; bottle filling machines; filling machines.
ABB Tenton

Priority claimed from 01/08/2018; Application No. : 017938240 ;European Union
4098616   30/01/2019
[International Registration No. : 1451830]
Busch-Jaeger Elektro GmbH
Freisenbergstr. 2 58513 Lüdenscheid Germany

Proposed to be Used
IR DIVISION
Apparatus, instruments and cables for electricity; distribution boards [electricity]; materials for electricity mains [wires, cables]; measuring and control devices for air conditioning technology; electric control devices for heating management; computer networking and data communications equipment; monitors; software; testing apparatus not for medical purposes.
Trade Marks Journal No: 1903 ,  27/05/2019           Class 9

4102866    24/01/2019
[International Registration No. : 1451732]
SHENZHENSHI HAI SI KU TECHNOLOGY CO., LTD
WORKSHOP 401, NO. 1 YANGYONG INDUSTRIAL III RD, YANGYONG INDUSTRIAL ZONE, TANGXIAYONG, YANLUO, BAOAN DIST., SHENZHEN 518000 GUANGDONG China

Proposed to be Used
IR DIVISION
Computer peripheral devices; protective covers for smartphones; protective cases for smartphones; cases for smartphones; protective films adapted for smartphones; headsets; wireless headsets for use with mobile phones; rechargeable batteries; USB cables for mobile phones.

Voero
Splitgate

4113411  29/01/2019
[International Registration No. : 1453620]
1047 Games, LLC
PO Box 10578 Zephyr Cove NV 89448 US
Proposed to be Used
IR DIVISION
Video game software; video and computer game programs.
Trade Marks Journal No: 1903 , 27/05/2019  Class 9

STATOVISION

Priority claimed from 10/08/2018; Application No. : 017941732 ;European Union
4114162  05/02/2019
[International Registration No. : 1453622]
Felix Förster
Panoramastraße 73 72766 Reutlingen Germany

Proposed to be Used

IR DIVISION
Electronic apparatus for non-destructive testing and testing of materials; electronic apparatus for non-destructive testing of materials by means of eddy current testing; probes, sensors, test heads and exploring coils for the aforesaid apparatus; electronic data processing equipment for controlling electronic apparatus, and for evaluating information therefrom; parts and accessories for all the aforesaid goods; software and programs recorded on data carriers for controlling electronic apparatus and for evaluating and presenting the information therefrom.
IMPRESSA

Priority claimed from 29/08/2018; Application No. : 88097714 ;United States of America
4119587    07/02/2019
[International Registration No. : 1429548]
Primera Technology, Inc.
2 Carlson Pkwy N Plymouth MN 55447 United States of America
Proposed to be Used
IR DIVISION
Photo printers; computer software for organizing and viewing digital images and photographs; computer software for controlling the operation of digital photo printers.
TRAXXAS

4120761  05/02/2019
[International Registration No. : 1454851]
Traxxas, L.P.
6250 Traxxas Way McKinney TX 75070 United States of America
Proposed to be Used
IR DIVISION
Batteries and battery chargers.
Focally LLC
1560 Sacramento Street, Suite 308 San Francisco CA 94109 United States of America

Proposed to be Used
IR DIVISION
Cases for mobile phones.
Trade Marks Journal No: 1903, 27/05/2019 Class 9

PULSAR

4121041 28/01/2019
[International Registration No. : 1455755]
Yukon Advanced Optics Worldwide, UAB
Ateities g. 21C LT-06326 Vilnius Lithuania

Proposed to be Used
IR DIVISION
Night vision binoculars; daylight binoculars; digital observation/recording systems and sights.
TRANSAT

Priority claimed from 28/01/2019; Application No. : 726867 ;Switzerland
4121913 01/02/2019
[International Registration No. : 1455069]
ASCOMP AG
Technoparkstrasse 1 CH-8005 Zürich Switzerland
Proposed to be Used
IR DIVISION
Software and computer software, namely software and computer software for use in the transport of fluids by pipeline.
Priority claimed from 21/11/2018; Application No. : 88203008 ;United States of America
4121938   01/02/2019
[International Registration No. : 1455002]
Enphase Energy, Inc.
1420 N. McDowell Boulevard Petaluma CA 94954 United States of America
Proposed to be Used
IR DIVISION
Automatic transfer switches and smart load panels, namely, smart electric control panels.
OXSIGHT CRYSTAL

Priority claimed from 17/08/2018; Application No. : UK00003332404 ;United Kingdom

4127258 05/02/2019

[International Registration No. : 1457555]

Oxsight Limited
John Eccles Building, Robert Robinson Avenue, Oxford Science Park Oxford Oxfordshire OX4 4GP United Kingdom

Proposed to be Used

IR DIVISION

Optical goods, apparatus and equipment; optical enhancers; optical amplifiers; optical glasses; eyewear; corrective eyewear; glasses; spectacles; electronic glasses; 3D glasses; smart glasses; wearable electronic optical apparatus and equipment; wearable electronic eyewear; wearable electronic corrective eyewear; wearable display apparatus; wearable digital display apparatus; wearable computer hardware; wearable computer peripherals; wearable monitors; virtual reality hardware, headsets and glasses; augmented reality hardware, headsets and glasses; apparatus and equipment for recording, manipulating, processing and enhancing images, sound and video; software for recording, manipulating, processing and enhancing images to improve the visibility of objects; head-mounted display apparatus; head-mounted display screen apparatus and devices; software for head-mounted display apparatus; software for head-mounted display screen apparatus and devices; parts and fittings for all of the aforesaid goods.
YUMMLY

4128294  13/02/2019

[International Registration No. : 1457573]

Whirlpool Properties, Inc.
Suite 101, 500 Renaissance Drive St. Joseph MI 49085 United States of America

Proposed to be Used

IR DIVISION

Meat thermometers, food thermometers; computer software application for mobile phones featuring recipes and information in the fields of food, cooking, wine, beverages, entertaining, allergies, and nutrition; cameras; cameras for monitoring household appliances and cooking grills, namely, cameras containing wireless communication devices for transmitting images taken by the cameras; computer application software for mobile phones, smart TV, portable media players, handheld computers, and handheld electric communication devices that allows users to remotely monitor, control, and receive updates and notifications from cooking appliances and cooking grills; computer application software for mobile phones, smart TV, portable media players, handheld computers, and handheld electric communication devices that allows users to remotely monitor, control, and receive updates and notifications from computer hardware devices and network-connected devices.
HEAVYCON

4128373  30/01/2019
[International Registration No. : 1456674]
PHOENIX CONTACT GmbH & Co. KG
Flachsmarktstr. 8 32825 Blomberg Germany
Proposed to be Used
IR DIVISION
Electrotechnical and electronic devices, included in this class, namely, electrical and electronic connectors, electrical and electronic terminals, socket plugs, housings for electrical and electronic equipment.
Priority claimed from 14/08/2018; Application No. : 88078349 ;United States of America
4130008   31/01/2019
[International Registration No. : 1456456]
Perimetrics, LLC
Suite 204, 360 San Miguel Newport Beach CA 92660 United States of America

Proposed to be Used

IR DIVISION

Scientific instrumentation for determining structural characteristics of material samples and structures, such as structural integrity, structural stability, defects, cracks, fractures, etc.; scientific instrumentation for determining the structural characteristics of material samples and structures in vivo, such as natural teeth and implant supported prostheses, as well as on structures and materials in vitro; scientific instrumentation for predicting the suitability of a material prior to its use in constructing a structure; instrumentation for measuring mechanical energy dissipated by a material sample or structure; scientific instrumentation for providing a value of the damping capacity as well as mechanical response data that can be used to further evaluate the mechanical integrity of a sample or structure; scientific instrumentation for making measurements on structures and materials in vivo, such as natural teeth and implant supported prostheses, as well as on structures and materials in vitro; accompanying software for operating instrumentation.
FLYING SHAPES

4131054    12/02/2019
[International Registration No. : 1456691]
flyingshapes GmbH
Mombacher Str. 68 55122 Mainz Germany

Proposed to be Used

IR DIVISION

Adaptive software; data carriers for computers having software recorded thereon; computer-software [recorded];
computer programs for data processing; downloadable software; sensory software; software; computer-aided design
(CAD) software; games software; civil engineering software; augmented reality software; augmented reality software for
creating maps; augmented reality software for use in mobile devices for integrating electronic data with real world
environments; graphical user interface software; teacher software; mobile software; student software; software programs
for video games; virtual classroom software; software for processing images, graphics and text; computer programs for
data processing; gesture recognition software; industrial process control software; downloadable computer software
applications; assistive software; virtual reality glasses; virtual reality hardware; virtual reality headsets; virtual reality
software; virtual reality game software.
Priority claimed from 03/08/2018; Application No. : 017938852 ;European Union
4134348 24/01/2019
[International Registration No. : 1458016]
TDK-Micronas GmbH
Hans-Bunte-Strasse 19 79108 Freiburg Germany
Proposed to be Used
IR DIVISION
Electric and electronic circuits, in particular sensors and sensor circuits; semiconductor components, in particular transistors, diodes, memories, integrated circuits and microprocessors.
GUANGZHOU ZHONO ELECTRONIC TECHNOLOGY CO., LTD.
Rm 202, G10 Bldg., Huanan New Materials Innovation Park, No. 31 Kefeng Road, High-tech Industrial Development District, Guangzhou 510663 Guangdong Province China

Proposed to be Used

IR DIVISION

Data processing apparatus; computer programs, recorded; computer peripheral devices; computer programs [downloadable software]; complete sets of electrical calibration devices; printed circuits; integrated circuits; semiconductor devices; silicon wafers; electronic chips.
Bio-Logic SAS
4 rue de Vaucanson F-38170 Seyssinet-Pariset France

Proposed to be Used

IR DIVISION

Optical apparatus and instruments, excluding corrective lenses and spectacles [optics]; software in the medical field; laboratory instruments for the detection of pathogens and toxins in a biological sample for use in research; spectrosopes; diagnostic instruments for scientific use; scientific software; scientific apparatus and instruments; instructional and teaching instruments and apparatus; teaching apparatus and instruments; microplate readers; laboratory and scientific research apparatus, educational simulators and apparatus; measuring, detection and monitoring instruments, indicators and controllers; optical measuring apparatus; optical apparatus for laboratory use; concentration meters; measuring apparatus and instruments; teaching apparatus; laboratory apparatus and instruments; teaching and instructional apparatus; laboratory instruments, other than for medical use; none of the aforesaid goods concern the field of corrective lenses and spectacles [optics].
Priority claimed from 22/11/2018; Application No. : 88203345 ;United States of America
4134417    19/02/2019

[International Registration No. : 1458531]
SUNVALLEYTEK INTERNATIONAL, INC.
46724 Lakeview Blvd Fremont CA 94538-6529 United States of America

Proposed to be Used
IR DIVISION
Audio amplifiers; bags adapted for laptops; bar code readers; computer mouse; computer peripheral devices; dashboard cameras; earphone accessories, namely, earphone cushions, earphone pads, cord management systems, earphone cases, and earphone extension cords; earphones and headphones; IP (internet protocol) cameras; monopods used to take photographs by positioning a smartphone or camera beyond the normal range of the arm; mounting brackets adapted for computer monitors; portable media players; projection screens; sound bars; stands adapted for mobile phones; stands adapted for tablet computers; tripods for cameras; viewfinders, photographic; downloadable software in the nature of a mobile application for use in database management and marketing information management in the field of e-commerce; impact printers; multimedia projectors; video projectors; wireless transmitters and receivers.
MAGNALYTIX

Priority claimed from 29/08/2018; Application No. : 88097262 ;United States of America
4134437    15/02/2019
[International Registration No. : 1458150]

Magnalytix, LLC
424 Harding Industrial Drive Nashville TN 37211 United States of America

Proposed to be Used

IR DIVISION

Machines for testing electronic assemblies, namely, testing apparatus for testing electronic assemblies; machines for
testing electronic assemblies, namely, printed circuit boards for testing electronic assemblies.
SPECTRA GEOSPATIAL

Priority claimed from 23/10/2018; Application No. : 88166007 ;United States of America
4134476 19/02/2019
[International Registration No. : 1458063]
Trimble Inc.
935 Stewart Drive Sunnyvale CA 94085 United States of America

Proposed to be Used

IR DIVISION

Geodetic surveying instruments, namely, electrical line finding apparatus for use with surveying instruments; distance measuring instruments, namely, computer hardware and software and computer peripherals for use in measuring distance and angles for geodetic surveying applications; position monitoring electro-optical apparatus and instruments for measuring distance and angles for geodetic surveying applications, namely, computer hardware and software and computer peripherals for positioning by satellites for geodetic surveying applications; computer software for use with global positioning systems; global positioning transmitters, receivers and sensors.
OXYDIVE

4137048  01/02/2019
[International Registration No. : 1452365]
Interspiro Aktiebolag
Kemistvägen 21, P.O. Box 2853 SE-187 28 Täby Sweden
Proposed to be Used
IR DIVISION
Diving equipment; aqualungs; diving suits; fire-extinguishing apparatus; life-saving apparatus and instruments; breathing apparatus for underwater swimming; respiratory protective equipment.
Priority claimed from 08/06/2018; Application No. : 2018-076355 ;Japan
4140867  07/12/2018
[International Registration No. : 1459397]
Nintendo Co., Ltd.
11-1, Hokotate-cho, Kamitoba, Minami-ku, Kyoto-shi Kyoto 601-8501 Japan

Proposed to be Used

IR DIVISION
Electronic game programs; downloadable electronic game programs; video game programs; video game cartridges; cases for smartphones; covers for smartphones; computer game software; computer programs, recorded; compact discs [audio-video]; downloadable image files; downloadable music files; electronic publications, downloadable; electrical adapters; chargers for electric batteries; batteries, electric.
4141046  05/02/2019
[International Registration No. : 1459686]
William Morris London Limited
The Mill, Stortford Road, Hatfield Heath Bishop's Stortford, Essex CM22 7DL United Kingdom

Proposed to be Used

IR DIVISION

Optical apparatus and instruments; eyewear; spectacles; sunglasses; glasses cases; frames for glasses and sunglasses; optical lenses; lenses for glasses and sunglasses; parts and fittings for all the aforesaid goods.
4141847  13/02/2019
[International Registration No. : 1459492]
CENTURAY TECHNOLOGY CO., LTD.
NO. 128, DONGFANG EAST ROAD, WUJIN DISTRICT, CHANGZHOU CITY JIANGSU PROVINCE China
Proposed to be Used
IR DIVISION
Whole set electric checkout fitting; power station automatization equipment; electric apparatus for commutation; transformers [electricity]; distribution boxes [electricity]; distribution consoles [electricity]; materials for electricity mains [wires, cables]; signal lanterns; current rectifiers; inverters [electricity].
4142899  12/02/2019

[International Registration No. : 1459732]

SHENZHEN HELILAI ELECTRONICS CO., LTD.
C1-1108, BANTIAN INTERNATIONAL CENTER, NO.5 HUANCHENG SOUTH ROAD, BANTIAN STREET, LONGGANG DISTRICT, SHENZHEN GUANGDONG China

 Proposed to be Used

IR DIVISION

Radio receivers and transmitters; power banks; keyboards for smartphones; monitoring apparatus, electric; video baby monitors; video projectors; smart watches; humanoid robots with artificial intelligence; mobile phones; biometric identification apparatus; electrical adapters; wireless chargers; personal headphones for use with sound transmitting systems; wireless headsets for smartphones; cabinets for loudspeakers; earphones; usb cables; plugs, sockets and other contacts [electric connections]; batteries, electric; cases for smartphones.
XTRFY

4143020  14/02/2019
[International Registration No. : 1223279]
Logoskal AB
Körsbärsvägen 3 SE-247 47 Flyinge Sweden
Proposed to be Used
IR DIVISION
Headsets for communication; devices for hands-free use of mobile phones, tablets for surfing, computers and hand-held electronic units for multimedia applications; cases for mobile phones, tablets for surfing, computers and hand-held electronic units for multimedia applications; face covers for mobile phones, tablets for surfing, computers and hand-held electronic units for multimedia applications; bags for mobile phones, tablets for surfing, computers and hand-held electronic units for multimedia applications; screen protectors for mobile phones, tablets for surfing, computers and hand-held electronic units for multimedia applications; straps for mobile phones and hand-held electronic units for multimedia applications; car holders and other holders for mobile phones, tablets for surfing, computers and hand-held electronic units for multimedia applications; desk stands and other stands for mobile phones, tablets for surfing, computers and hand-held electronic units for multimedia applications; battery chargers; batteries; mouse pads; computer mice (pointing devices); keyboards; adaptors, cables and leads for use with mobile phones, tablets for surfing, computers and hand-held electronic units for multimedia applications.
4147735  05/02/2019
[International Registration No. : 1460381]

RuiLongYuan International Co., Ltd.
3F, Building 4, NO. 1231 Guanguang Road, Guihua Community, Guanlan Street, Longhua New District, ShenZhen Guangdong China

Proposed to be Used
IR DIVISION

Semi-conductors; integrated circuits; chips [integrated circuits]; electronic chips for the manufacture of integrated circuits; lightning rods; lightning conductors.
Sweet Selfie

4150973  22/02/2019

[International Registration No. : 1460172]

HANGZHOU UFOTO SCIENCE AND TECHNOLOGY CO., LTD.
FL 2, K1, BUILDING 2, XIXILEGU CREATIVE INDUSTRY PARK, NO. 712, WENER WEST ROAD, HANGZHOU CITY
ZHEJIANG PROVINCE China

Proposed to be Used

IR DIVISION

Computers; computer operating programs, recorded; computer programs, recorded; electronic publications, downloadable; computer programs [downloadable software]; cinematographic cameras; cameras [photography]; filters [photography]; electronic notice boards; computer software, recorded.
4151017  05/02/2019

[International Registration No.: 1460630]

Shenzhen Malong Technology Co., Ltd.
33F, Yantian Modern Industry Services Center, No. 3018 Shayan Road Shatoujiao Street, Yantian District, Shenzhen Guangdong China

Proposed to be Used

IR DIVISION

Computer game software; smartwatches (data processing); computer programs, recorded; computer operating programs, recorded; electronic publications, downloadable; computer software applications, downloadable; data processing apparatus; computer software, recorded; smartglasses (data processing); monitors [computer programs]; monitors [computer hardware]; downloadable image files; computer programs [downloadable software].
MOBVOI INFORMATION TECHNOLOGY CO, LTD.
ROOM 1602, 16TH FLOOR, NO.3 SUZHOU STREET, HAIDIAN DISTRICT BEIJING China

Proposed to be Used

IR DIVISION
Audiovisual teaching apparatus; video screens; electronic pens [visual display units]; tablet computers; laptop computers; smartglasses; video telephones; electronic book readers; animated cartoons; electronic pocket translators; dictating machines; smartwatches; headphones.
SHENZHEN CHINA STAR OPTOELECTRONICS TECHNOLOGY CO., LTD.
NO. 9-2, TANGMING ROAD, GUANGMING NEW DISTRICT, SHENZHEN CITY GUANGDONG PROVINCE China

Proposed to be Used

IR DIVISION

Fluorescent screens; video screens; projection apparatus; remote control apparatus; optical fibers [light conducting filaments]; integrated circuits; holograms; automatic measuring devices; films, exposed.
4154735  04/09/2018
[International Registration No. : 1461912]
Upton Technology (Guangzhou) Co., Limited
Rm 102, 1st Floor, Bldg-G, Yushu Industrial Park, Luogang District, Guangzhou City Guangdong Province China

Proposed to be Used

IR DIVISION

Measuring apparatus and instruments; measuring instruments; measuring apparatus; pressure measuring apparatus; resistance measuring instruments; sensor; gauges; precision measuring apparatus; gas testing instruments; pressure indicators.
CETERIX ORTHOPAEDICS, INC.
959 HAMILTON AVENUE MENLO PARK CA 94025 US
Proposed to be Used
IR DIVISION
Surgical apparatus and instruments for soft tissue fixation.
HAT 500

4120883 24/01/2019
[International Registration No. : 1246515]

OSYPKA AG
Earl-H.-Wood-Strasse 1 79618 Rheinfelden-Baden Germany

Proposed to be Used

IR DIVISION

Therapeutic, surgical and medical apparatus and instruments, in particular medical apparatus for high-frequency ablation; catheters, especially controllable and non-controllable catheters with poles for high-frequency ablation of the heart; technical equipment and auxiliary devices for the usage and implementation of medical apparatus, in particular for the usage of and implementation of catheters, especially generators, circulating pumps and remote control units.
HeartWare, Inc.
14000 N.W. 60th Avenue Miami Lakes FL 33014 United States of America

Proposed to be Used
IR DIVISION

Medical apparatus, namely, a biomedical cardiac implant device in the nature of a mechanical pump.
LM Dual Gracey

Priority claimed from 31/08/2018; Application No. : 017948550 ;European Union
4121939   05/02/2019
[International Registration No. : 1455072]
LM-Instruments Oy
Norrbyn Rantatie 8 FI-21600 Parainen Finland

Proposed to be Used
IR DIVISION
Dental instruments, namely scalers and curettes.
Priority claimed from 29/08/2018; Application No. : 88097242 ;United States of America

[International Registration No. : 1456638]

IVANTIS, INC.
38 Discovery, Suite 150 IRVINE CA 92618 United States of America

Proposed to be Used

IR DIVISION

Medical devices, namely, ocular implants and delivery systems used to place the implants in the eye.
FLONECT

Priority claimed from 07/02/2019; Application No. : 88292717 ;United States of America
4131143  19/02/2019
[International Registration No. : 1456596]

Baxalta Incorporated
1200 Lakeside Drive Bannockburn IL 60015 United States of America

Proposed to be Used

IR DIVISION

Needle set for medical use.
BOLDER SURGICAL

4134327 22/02/2019
[International Registration No. : 1458743]
JustRight Surgical, LLC
331 S. 104th Street, Suite 200 Louisville CO 80027 United States of America

Proposed to be Used
IR DIVISION
Surgical instruments, namely, tissue sealers, vessel sealers, surgical staplers for the application of staples to soft tissue, tissue sealer-dividers; surgical and medical apparatus and instruments for use in thoracoscopic lobectomy, laparoscopic adrenal gland excision, laparoscopic Nissen fundoplication, mediastinal mass resection, laparoscopic liver biopsy, laparoscopic bowel resection, laparoscopic pull through for Hirschsprung's disease, laparoscopic intestinal duplication cyst resection, esophageal atresia repair, and gastric pull up surgery.
ZEON CORPORATION
1-6-2 Marunouchi, Chiyoda-ku Tokyo 100-8246 Japan

Proposed to be Used
IR DIVISION
Medical apparatus and instruments.
Priority claimed from 29/08/2018; Application No. : 88097877 ;United States of America
4141728   28/02/2019
[International Registration No. : 1460083]
LumiThera, Inc.
19332 Powder Hill Place NE Poulsbo WA 98370 United States of America

Proposed to be Used
IR DIVISION
Medical apparatus and instruments for use in low-level light treatment for the treatment of ocular damage and disease.
VENUSAVALVE

Priority claimed from 29/09/2018; Application No. : 33831661 ;China
4150979 21/02/2019
[International Registration No. : 1460167]
VENUS MEDTECH (HANGZHOU), INC.
ROOM 311, FLOOR 3, BUILDING 2, NO.88 JIANGLING ROAD, BINJIANG DISTRICT, HANGZHOU ZHEJIANG China
Proposed to be Used
IR DIVISION
Artificial cardiac valves.
VENUSA-VALVE

Priority claimed from 29/09/2018; Application No. : 33830212 ;China
4151100 19/02/2019

[International Registration No. : 1460159]
VENUS MEDTECH (HANGZHOU), INC.
ROOM 311, FLOOR 3, BUILDING 2, NO.88 JIANGLING ROAD, BINJIANG DISTRICT, HANGZHOU ZHEJIANG China

Proposed to be Used
IR DIVISION
Artificial cardiac valves.
4153574       26/02/2019
[International Registration No. : 1461359]
SHANGHAI LISTENT MEDICAL TECH CO., LTD.
NO. 668, QINGDAI ROAD, PUDONG NEW AREA SHANGHAI China

Proposed to be Used

IR DIVISION
Surgical apparatus and instruments; medical apparatus and instruments; dental apparatus and instruments; apparatus and installations for the production of X-rays, for medical purposes; furniture especially made for medical purposes; feeding bottles; condoms; orthopedic articles; suture materials; surgical implants comprised of artificial materials.
FUJIYOKI

4110630  08/02/2019

[International Registration No. : 1323096]
FUJI MEDICAL INSTRUMENTS MFG. CO., LTD.
1-22, Nouninbasho 1-chome, Chuo-ku, Osaka-shi Osaka 540-0011 Japan

Proposed to be Used
IR DIVISION

Water ionizers for household purposes; water ionizers; household tap-water filters; water purifying apparatus; filter cartridges for electric water purifiers for household purposes; air purifiers; air sterilizers for household purposes; steam facial apparatus [saunas]; portable electric foot baths.
MR COOL

4129460  01/02/2019
[International Registration No. : 1456744]
Jason Ingram
614 House Road Hickory KY 42027 United States of America
Proposed to be Used
IR DIVISION
HVAC units.
HANGZHOU JANEDO PLUMBTECH CO., LTD.
ROOM 2539, 2F, NO. 128 YUZHANG ROAD, JIANQIAO STREET, JIANGGAN DISTRICT, HANGZHOU ZHEJIANG PROVINCE, China

Proposed to be Used

IR DIVISION

Cooking apparatus and installations; faucet; sanitary apparatus and installations; level controlling valves in tanks; water-pipes for sanitary installations; wash-hand bowls [parts of sanitary installations]; air purifying apparatus and machines; heating installations; bath fittings.
YUNBOSHI

4134089  20/02/2019

[International Registration No. : 1458833]

KUNSHAN YUNBOSHI ELECTRONIC TECHNOLOGY CO., LTD.
4TH BUILDING, NO.268, SOUTH WANGSHAN ROAD, YUSHAN TOWN, KUNSHAN CITY JIANGSU PROVINCE China

Proposed to be Used

IR DIVISION

Air filtering installations; air conditioning apparatus; desiccating apparatus; air purifying apparatus and machines; drying apparatus and installations; air sterilisers; roasting apparatus; sanitary apparatus and installations; disinfectant apparatus; ovens, other than for laboratory use.
LIMEN

4134304  18/02/2019
[International Registration No. : 1458024]
Linde Aktiengesellschaft
Klosterhofstr. 1 80331 München Germany
Proposed to be Used
IR DIVISION
Cl.11;Industrial apparatus/installations (and components thereof) for liquefying, separating and evaporating media (gases, liquids), in particular for gases, gas condensers, gas cleaning/separating equipment all the aforesaid apparatus and installations being also combined and for processing and liquefying hydrocarbon gases and natural gas.
Priority claimed from 22/11/2018; Application No. : 88203348 ;United States of America
4144247  19/02/2019

[International Registration No. : 1457877]
SUNVALLEYTEK INTERNATIONAL, INC.
46724 Lakeview Blvd Fremont CA 94538-6529 United States of America

Proposed to be Used
IR DIVISION
Air purifying apparatus and machines; electric fans; electric pressure cookers; electric torches for lighting; fairy lights for festive decoration; humidifiers; lamps; LED mood lights; light emitting diode (LED) plant grow light; lighting apparatus, namely, lighting installations; nail drying machines for beauty salons; non-electric pocket warmers, namely, chemically-activated heating packets for warming hands; searchlights; bicycle lamps; desk lamps; electric night lights; floor lamps; nail lamps.
4148491  05/02/2019

[International Registration No. : 1460829]
VONTRON MEMBRANE TECHNOLOGY CO., LTD.
1518, Liyang Avenue, National High-Tech Industrial Development Zone, Guiyang Guizhou China

Proposed to be Used

IR DIVISION
Desalination plants; water purification installations; water filtering apparatus; water sterilizers; purification installations for sewage; water purifying apparatus and machines; sewage disposal facility; filters [parts of household or industrial installations]; aquarium filtration apparatus; filters for drinking water.
BINZHOU COOLMES COMMERCIAL KITCHEN EQUIPMENT MFG. CO., LTD.
MIDDLE SECTION, EASTERN-OUTER RING ROAD, HUBIN INDUSTRIAL PARK, BOXING COUNTY, BINZHOU CITY 256500
SHANDONG PROVINCE China

Proposed to be Used

IR DIVISION

Cooling appliances and installations; radiators, electric; water distribution installations; solar water heaters; disinfectant apparatus; heating apparatus; refrigerators; lamps; cooking utensils, electric; air-conditioning apparatus.
Proposed to be Used

IR DIVISION

Lighting apparatus and installations; cooking apparatus and installations; extractor hoods for kitchens; water supply installations; mixer faucets for water pipes; water conduits installations; bath fittings; toilets [water-closets]; water purification installations; wash-hand basins [parts of sanitary installations].
Trade Marks Journal No: 1903, 27/05/2019

Class 12

4093807  30/01/2019
[International Registration No. : 1409156]

DAIMLER AG
Mercedesstraße 137 70327 Stuttgart Germany

Proposed to be Used
IR DIVISION

Motor vehicles and parts thereof (as far as included in this class); electric vehicles.
Moving Star

4099669  23/01/2019
[International Registration No. : 1451178]
Norbert Schmidt
Nachbarsweg 25 45481 Mülheim an der Ruhr Germany
Proposed to be Used
IR DIVISION
Motorized wheelchairs and structural parts therefor; scooters, namely, motorized mobility scooters.
Priority claimed from 30/08/2018; Application No. : 88099788 ;United States of America
4130038  05/02/2019

[International Registration No. : 1455973]
Crown Equipment Corporation
40 South Washington Street New Bremen OH 45869 United States of America

Proposed to be Used
IR DIVISION
Electrically powered material lifting, transporting and handling equipment, namely, fork lift trucks, pallet truck, towing tractors.
COCO CRUSH

4096404  05/02/2019

[International Registration No. : 1265202]

Chanel SARL
Quai du Général-Guisan 24 CH-1204 Genève Switzerland

Proposed to be Used

IR DIVISION

Goods of precious metals and their alloys and goods made of these materials or coated therewith included in this class; jewelry; jewelry products; rings (jewelry), earrings, bracelets (jewelry), necklaces (jewelry), pendants, brooches (jewelry), cuff links, precious stones; charms; decorative charms for mobile telephones; key rings; timepieces and chronometric instruments, watches, watch bands, clocks.
ERIKA'S ORIGINALS MN

4110593  11/02/2019
[International Registration No. : 1355433]
Marco L. Thier
Weegbree 39 NL-1705 RA Heerhugowaard Netherlands
Catharina op den Kelder
Weegbree 39 NL-1705 RA Heerhugowaard Netherlands

Proposed to be Used
IR DIVISION
Watch bands; cases for watches; watch bands [jewelry].
BIG BANG P2P

Priority claimed from 27/09/2018; Application No. : 721933 ;Switzerland
4113472  31/01/2019
[International Registration No. : 1454423]
HUBLOT SA, Genève
rue du Rhône 30 CH-1204 Genève Switzerland
Proposed to be Used
IR DIVISION
Precious metals and their alloys; jewelry, precious and semi-precious stones; timepieces and chronometric instruments.
ALL BLUES

4120621   20/02/2019
[International Registration No. : 1432220]
All Blues AB
Bråvallagatan 2 SE-113 36 Stockholm Sweden

Proposed to be Used
IR DIVISION
CI.14; Gold, unwrought or tooled; gold and silver ware; precious metals and their alloys; gemstones; semi-precious stones; horological and chronometric instruments; jewels; paste jewellery [costume jewelry (am)]; cuff links; tie pins; tie bars; wristwatches; watch chains; pins; chatelaines.
Priority claimed from 22/08/2018; Application No. : 88088253 ;United States of America
4134336  14/02/2019

[International Registration No. : 1458742]

Galt & Bro., LLC
107 S. West St., Suite 100 Alexandria VA 22314 United States of America

Proposed to be Used

IR DIVISION
Jewelry.
Priority claimed from 07/08/2018; Application No. : 4474900 ;France
4147509  18/01/2019

[International Registration No. : 1460757]

CC & RASPAIL
216 boulevard Raspail F-75014 PARIS France

Proposed to be Used

IR DIVISION
Jewelry; jewelry; precious and semi-precious stones, imitation stones, namely, rhinestones; pearls (jewelry); products of precious metal or coated therewith, namely, finger rings, bracelets, charms (jewelry), necklaces (jewelry), long necklaces (jewelry), crew neck (jewelry), chains (jewelry), earrings, brooches (jewelry), pendants (jewelry), medals, cuff links, tie pins; key rings (trinkets or fobs); jewelry boxes; jewelry cases [caskets]; timepieces and chronometric instruments; watches, wristwatches, clocks, wall clocks (watchmaking), chronometers, chronographs (watches); watch cases, watch movements, watch straps, watch chains, watch glasses; presentation cases for timepieces, cases for timepieces.
4147728  22/02/2019
[International Registration No. : 1460186]
ZHOU PAN
NO.168, DAYUAN VIL., TANXI TOWN, PUJIANG COUNTY, JINHUA ZHEJIANG China
Proposed to be Used
IR DIVISION
Jewelry boxes; jewelry findings; bracelets [jewelry]; jewellery charms; chains [jewelry]; necklaces [jewelry]; pearls [jewelry]; precious stones; rings [jewelry]; brooches [jewelry]; earrings; cuff links; pins [jewelry]; tie pins; key rings [split rings with trinket or decorative fob]; beads for making jewelry; clocks; wristwatches; watch bands; lockets [jewelry]; hat jewelry; jewelry rolls.
4148390  29/01/2019  
[International Registration No. : 1460231]  
THIBAULT LILIAN  
5 rue Hélène F-75017 PARIS France  
Proposed to be Used  
IR DIVISION  
Cl.14; Jewelry; jewelry; precious stones; timepieces and chronometric instruments; precious metals and their alloys; 
works of art of precious metal; jewelry cases [caskets]; boxes of precious metal; watch cases; watch bands; watch 
chains; watch springs; watch glasses; key rings (split rings with trinket or decorative fob); statues of precious metal; 
figurines (statuettes) of precious metal; cases for timepieces; presentation cases for timepieces; medals.
LE CORBUSIER

4151012  08/02/2019
[International Registration No. : 1460632]
FONDATION LE CORBUSIER
8-10 Square du Docteur Blanche F-75016 PARIS France
Proposed to be Used
IR DIVISION
Precious metals and their alloys; works of art and statues, goldsmith's articles (except for cutlery, forks and spoons), boxes, jewelry cases, cases for watchmaking, medals and coins, all these products being of precious metals, their alloys or plating; precious metal jewelry, costume jewelry, rings, finger rings, earrings, cuff links, bracelets, brooches, watch chains, medallions, chains and necklaces, long necklaces, tie pins, pins, medals; jewelry; precious stones; watchmaking and chronometric instruments, namely, watches, wristwatches and wristwatches, alarm clocks, wall clocks; small clocks, chronometers; necklaces; clocks, medallions, pendants; tie clips and tie pins.
Priority claimed from 07/08/2018; Application No. : 4474871 ;France
4153585   18/01/2019
[International Registration No. : 1461450]
CC & RASPAIL
216 boulevard Raspail F-75014 PARIS France

Proposed to be Used

IR DIVISION

Jewelry; jewelry; precious and semi-precious stones, imitation stones, namely: rhinestones; pearls (jewelry); goods of precious metals or plated therewith, namely: rings, bracelets, charms (jewelry), necklaces (jewelry), sautoirs (jewelry), chokers (jewelry), chains (jewelry), earrings, brooches (jewelry), pendants (jewelry), medals, cuff links, tie pins; key rings (trinkets or fobs); jewelry boxes; jewelry cases [caskets]; timepieces and chronometric instruments; watches, wristwatches, clocks, small clocks, chronometers, chronographs (watches); watch cases, movements for timepieces, watch bands, watch chains, watch glasses; presentation cases for timepieces, cases for timepieces.
Priority claimed from 25/10/2018; Application No. : 723536 ; Switzerland
4153673 04/02/2019

[International Registration No. : 1462322]

Chanel SARL
Quai du Général-Guisan 24 CH-1204 Genève Switzerland

Proposed to be Used

IR DIVISION

Alarm clocks; boxes of precious metal; jewelry cases [caskets]; busts of precious metal; key rings; clocks; clock cases; chronometers; dials [timepieces]; movements for timepieces; unwrought or semi-wrought precious metals; watches; watch bands; presentation cases for timepieces; watch chains, watch glasses, wristwatch; jewelry articles, bracelets, brooches, chains, charms [jewelry], earrings; hat ornaments [jewelry], pins [jewelry], medals, necklaces, rings; tie pins, ornamental pins, paste jewelry, jewelry; metal key holders; fobs of metal.
4134249    21/02/2019
[International Registration No. : 1328846]
ISTANBUL ZILCILER MÜZİK ALETLERİ IMALATI SANAYİ VE TICARET LIMITED SIRKETI
Akçaburgaz Mahallesi, 40 Sokak, No: 12, Esenyurt Istanbul Turkey
Proposed to be Used
IR DIVISION
Musical instruments and cases for musical instruments.
GRAND PACIFIC

Priority claimed from 03/08/2018; Application No. : 88064015 ;United States of America

4134702   31/01/2019

[International Registration No. : 1452693]

Taylor-Listug, Inc.
1980 Gillespie Way El Cajon CA 92020 United States of America

Proposed to be Used

IR DIVISION

Musical instruments, namely, acoustic guitars.
AOPS

4126978  05/02/2019

[International Registration No. : 1456929]

AoPS Incorporated
Suite 100, 10865 Rancho Bernardo Road San Diego CA 921272102 United States of America

Proposed to be Used

IR DIVISION

A series of books and written articles in the field of mathematics and problem solving; educational publications, namely, hand-outs, workbooks, study guides, and educational instruction guides in the fields of mathematics and problem solving; printed instructional, educational, and teaching materials in the field of mathematics and problem solving.
Beast Academy

AoPS Incorporated
10865 Rancho Bernardo Road, Suite 100 San Diego CA 921272102 United States of America

Proposed to be Used
IR DIVISION
A series of books and written articles in the field of mathematics and problem solving; educational publications, namely, books, hand-outs, workbooks, study guides, and educational instruction guides in the fields of mathematics and problem solving; printed instructional, educational, and teaching materials in the field of mathematics and problem solving.
CA
4137682    18/12/2018
[International Registration No. : 1452103]
Catholic Answers, Inc.
2020 Gillespie Way El Cajon CA 92020 United States of America

Proposed to be Used
IR DIVISION
Printed books, booklets, tracts, catalogues, pamphlets, brochures, manuals, magazines, leaflets, flyers, and newsletters in the field of religious subject matter.
4148372  18/01/2019
[International Registration No.: 1460688]
LAIZHOU LIMEI CULTURE AND EDUCATION PRODUCTS CO., LTD. 
LUJIA VILLAGE, ZHUQIAO TOWN, LAIZHOU CITY, YANTAI CITY 261400 SHANDONG PROVINCE China
Proposed to be Used
IR DIVISION
Index cards [stationery]; calendars; document files [stationery]; drawing pads; pads [stationery]; envelopes [stationery]; graphic prints; geographical maps; note books; paper sheets [stationery].
4153602  21/01/2019
[International Registration No. : 1461445]
HANGZHOU JOYTOP STATIONERY & GIFT CO.
Room 327, Building 5, No. 600, Baiyang 21 street, Hangzhou economic and technological development Area Zhejiang Province China

Proposed to be Used

IR DIVISION

Almanacs; files [office requisites]; exercise book; albums; paper sheets [stationery]; covers [stationery]; note books; envelopes [stationery]; greeting cards; drawing pads.
MXG

Priority claimed from 23/08/2018; Application No. : 88089547 ;United States of America
4128375   18/02/2019
[International Registration No. : 1456685]
Gates Corporation
1144 15th Street, Suite 1400 Denver CO 80202 United States of America

Proposed to be Used
IR DIVISION
Hydraulic hoses made of rubber.
Trade Marks Journal No: 1903, 27/05/2019 Class 17

ProXG

Priority claimed from 23/08/2018; Application No.: 88089554; United States of America
4129925 18/02/2019
[International Registration No.: 1456757]
Gates Corporation
1144 15th Street, Suite 1400 Denver CO 80202 United States of America

Proposed to be Used
IR DIVISION
Hydraulic hoses made of rubber.
QINGDAO RUBBER SIX HOSE CO., LTD.
QINGDAO CHANGYANG INDUSTRIAL AREA, LAIXI CITY, QINGDAO CITY 266603 SHANDONG PROVINCE China

Proposed to be Used

IR DIVISION

Flexible tubes, not of metal; watering hose; hoses of textile material; connecting hose for vehicle radiators; washers of rubber or vulcanized fiber; pipe gaskets.
FRUIT OF THE LOOM

Priority claimed from 17/01/2019; Application No. : 88266091 ;United States of America
4113507 29/01/2019

[International Registration No. : 1453624]
Fruit of the Loom, Inc.
1 Fruit of the Loom Drive, Legal Department Bowling Green KY 42103 United States of America

Proposed to be Used
IR DIVISION
Duffel bags.
Priority claimed from 17/01/2019; Application No. : 88266108 ;United States of America
4130948   29/01/2019
[International Registration No. : 1456869]
Fruit of the Loom, Inc.
1 Fruit of the Loom Drive, Legal Department Bowling Green KY 42103 United States of America

Proposed to be Used
IR DIVISION
Duffel bags.
RideBox

Priority claimed from 13/07/2018; Application No. : 201809329 ;Norway
4148512   11/01/2019
[International Registration No. : 1460339]
JETKIDS AS
Ullersmøvegen 1 N-2040 Klofta Norway
Proposed to be Used
IR DIVISION
Suitcases with wheels; suitcases and travelling bags.
4153545  26/02/2019
[International Registration No. : 1461041]
HIKKEN(SHANGHAI)INTERNATIONAL SOLUTION CO., LTD
ROOM 519, BUILDING8, NO.33, GUANGSHUN ROAD, CHANGNING DISTRICT SHANGHAI China

Proposed to be Used
IR DIVISION
Animal skins; suitcases; rucksacks / backpacks; handbags; suitcases with wheels; briefcases; umbrellas; purses; travelling trunks; travelling bags.
Trade Marks Journal No: 1903, 27/05/2019 Class 18

4154742 21/01/2019
[International Registration No. : 1461293]
Jinjiang Carnival Baby Products Co., Ltd
No. 18, Section 9, Area 3, Anping Industrial Comprehensive Development Zone, Jinjiang City, Quanzhou City 362261 Fujian Province China

Proposed to be Used
IR DIVISION
Animal skins; slings for carrying infants; trimmings of leather for furniture; pocket wallets; travelling sets (leatherware); pouch baby carriers; school satchels; sling bags for carrying infants; umbrellas; walking sticks.
4151099  21/01/2019
[International Registration No. : 1460617]
Dezhou Demax Building Decoration Material Co., LTD.
No. 17-1-1404, Tianyu MingCheng Dongfeng East Road Economic Development Zone, Dezhou City Shandong China

Proposed to be Used
IR DIVISION
Wood floor; plywood; marble; artificial stone; plasterboard; mosaic glass; asphalt paving; non-metallic brick walls; plastic floor; architectural glass.
4120697  18/02/2019
[International Registration No. : 1455040]
Quanzhou Wan Jia Bao Children's Supplies Corp. Ltd.
17-1A, Quanzhou Anping Development Zone, Jinjiang City, Quanzhou Fujian China

Proposed to be Used
IR DIVISION
Costume stands; stools, for use when playing musical instruments; trolleys [furniture]; dinner wagons [furniture]; coat hangers; cots for babies; playpens for babies; infant walkers; high chairs for babies; wall-mounted baby changing platforms.
MARKOR

Priority claimed from 07/11/2018; Application No. : 34530082 ;China
4151023   21/02/2019
[International Registration No. : 1460134]
MARKOR INTERNATIONAL HOME FURNISHINGS CO., LTD
NO.181, XILIHU SOUTH ROAD, ECONOMICAL AND TECHNICAL DEVELOPMENT ZONE, URUMQI 830026 XINJIANG China
Proposed to be Used
IR DIVISION
Furniture; containers, not of metal [storage, transport]; bolsters; picture frames; mirrors [looking glasses]; plaited straw, except matting; works of art of wood, wax, plaster or plastic; indoor window blinds [shades] [furniture] / indoor window shades [furniture]; decorations of plastic for foodstuffs; furniture fittings, not of metal.
Proposed to be Used

IR DIVISION

Cl.21; Bento boxes; beverage coolers [containers]; bottles; plastic bottles; insulating flasks; refrigerating bottles; water bottles; aluminum water bottles, empty; squeeze bottle [empty]; drip preventers for bottles; water bottles for bicycles; plastic water bottles [empty]; drinking flasks; sports bottles sold empty; empty water bottles for bicycles; reusable stainless steel water bottles; shaker bottles sold empty; heaters for feeding bottles, non-electric; feeding bottle brushes; reusable plastic water bottles sold empty; dispensers for liquids for use with bottles; reusable stainless steel water bottles sold empty; household containers; drinks containers; refuse containers; kitchen containers; glasses [receptacles]; heat-insulated containers; glass flasks [containers]; containers for ice; food storage containers; tableware, cookware and containers; plastic bowls [household containers]; coolers [non-electric containers]; containers for household or kitchen use; heat-insulated containers for beverages; all-purpose portable household containers; thermally insulated containers for food; heat-insulated containers for household use; double heat insulated containers for food; brushes for cleaning tanks and containers; plastic containers for dispensing drink to pets; thermal insulated containers for food or beverage; insulated containers for beverage cans, for domestic use; lockable non-metal household containers for food; bottle coolers [receptacles]; jars; utensil jars; cookie jars; enamelled jars; insulating jars; vacuum jars; glass jars; storage jars; jars for household use; isothermic bags; insulated food cover domes; thermally insulated flasks for household use; thermal insulated wrap for cans to keep the contents cold or hot; thermal insulated bags for food or beverages; lunch boxes; lunch boxes made of metal; lunch boxes made of plastic.
4151013  29/12/2018
[International Registration No. : 1460718]
ANQING LAIKE PAPER PRODUCTS CO., LTD
BAIZE COMMUNITY, YIXIU DISTRICT, ANQING CITY 246000 ANHUI PROVINCE China
Proposed to be Used
IR DIVISION
Cups; lunch boxes; trays of paper, for household purposes; paper plates; chopsticks; cups of paper or plastic; drinking vessels; drinking straws; steel wool for cleaning.
4122466  30/01/2019
[International Registration No. : 1455716]
Amann & Söhne GmbH & Co. KG
Hauptstr. 1 74357 Bönnigheim Germany
Proposed to be Used
IR DIVISION
Yarns and threads, for textile use.
IR DIVISION
Clothing; layettes for clothing; bathing suits; footwear; caps [headwear]; hosiery; gloves; head wraps [clothing]; girdles; waterproof jackets and pants.
CUATER

4115466   31/01/2019
[International Registration No. : 1453788]
TRAVISMATHEW, LLC
15202 GRAHAM STREET HUNTINGTON BEACH CA 92649 United States of America
Proposed to be Used
IR DIVISION
Footwear.
Go4Goals

4127249   13/02/2019
[International Registration No. : 1457325]
Go4Goals Enterprises, LLC
6303 Blue Lagoon Dr., Suite 400 Miami FL 33126 United States of America

Proposed to be Used
IR DIVISION
Clothing, namely, tops, shirts, bottoms, slacks, skirts, dresses, jackets, sweatshirts, underwear, socks; athletic apparel, namely, tops, bottoms and footwear; athletic tops and bottoms for exercising, running, walking, swimming, biking, golfing, hiking, hunting, and fishing; athletic uniforms; headwear, namely, hats and headbands; head sweatbands; sweatbands.
EMME PARSONS

Priority claimed from 15/08/2018; Application No. : 88079620 ;United States of America
4128366 14/02/2019
[International Registration No. : 1456061]
Emme Parsons, LLC
1308 N. Occidental Blvd. Los Angeles CA 90026 United States of America

Proposed to be Used
IR DIVISION
Sandals; shoes.
Go4Goals Enterprises, LLC
6303 Blue Lagoon Dr., Suite 400 Miami FL 33126 United States of America

Proposed to be Used

IR DIVISION

Clothing, namely, tops, shirts, bottoms, slacks, skirts, dresses, jackets, sweatshirts, underwear, socks; athletic apparel, namely, tops, bottoms and footwear; athletic tops and bottoms for exercising, running, walking, swimming, biking, golfing, hiking, hunting, and fishing; athletic uniforms; headwear, namely, hats and headbands; head sweatbands; sweatbands.
4144162    28/01/2019
[International Registration No. : 1459174]
Public Joint Stock Company «Detsky mir»
pr-kt Vernadskogo, d. 37, corp. 3 RU-119415 MOSCOW Russian Federation

Proposed to be Used
IR DIVISION
Footwear; underwear; clothing; headgear for wear; swimsuits.
4144198    13/02/2019
[International Registration No. : 1459828]
JIANGSU MEILISHI CLOTHING LIMITED COMPANY
NO. 88 CHENGXI COMMUNITY, YANGJI TOWN, GUANYUN COUNTY, LIANYUGANG CITY 222000 JIANGSU PROVINCE
China
Proposed to be Used
IR DIVISION
Gloves [clothing]; sports jerseys; underwear; bath robes; clothing; overalls; footwear; caps [headwear].
Trade Marks Journal No: 1903 , 27/05/2019  Class 25

FOSHAN SHUNDE DISTRICT YIBANG GOLF PRODUCTS CO.,LTD.
FIRST FLOOR, NO. 32 CHENGDE ROAD, BIJIANG COMMITTEE, BEIJIAO TOWN, SHUNDE DISTRICT, FOSHAN 215000
GUANGDONG China

Proposed to be Used
IR DIVISION
Clothing; waterproof clothing; shoes; caps being headwear; hosiery; gloves [clothing]; scarves; girdles.
4153769   23/11/2018
[International Registration No. : 1462092]
Qingdao Guangyi Xingda clothing Co., Ltd.
Da Xin Zhen Xin Hua Jie 39 Jia, Jimo City, Qingdao City Shandong China

Proposed to be Used
IR DIVISION
Clothing; clothing for children; layettes; raincoats; rain cape; shoes; hats; hosiery; gloves [clothing]; collars [clothing];
belts [clothing].
4134365   29/01/2019

[International Registration No. : 1458163]

QINGDAO BELLINTURF INDUSTRIAL CO., LTD.
THE SOUTH OF YOUCHIBO VILLAGE, BEIGUAN OFFICE, JIAOZHOU CITY, QINGDAO CITY 266000 SHANDONG PROVINCE China

Proposed to be Used

IR DIVISION

Carpets; mats; floor coverings; artificial turf; gymnasium mats; gymnastic mats; door mats; automobile carpets; non-slip mats; floor mats, fire-resistant, for fireplaces and barbecues.
4090937  24/01/2019
[International Registration No. : 1442545]
IMC TOYS, S.A.
Pare Llaurador, 172 E-08224 TERRASSA Spain

Proposed to be Used
IR DIVISION
Games and toys.
Trade Marks Journal No: 1903 , 27/05/2019          Class 28

4128663   06/02/2019
[International Registration No. : 1456235]
Traxxas, L.P.
6250 Traxxas Way McKinney TX 75070 United States of America

Proposed to be Used
IR DIVISION
Radio-controlled model vehicles and parts therefor, sold as a unit.
Trade Marks Journal No: 1903, 27/05/2019

OCTZILLA

Priority claimed from 09/10/2018; Application No.: 017965716; European Union
4129383 18/02/2019
[International Registration No.: 1456072]

Waboba AB
Hornsgatan 110 SE-117 26 Stockholm Sweden

Proposed to be Used
IR DIVISION
Games and playthings; balls for games, play and sports; gymnastic and sporting articles not included in other classes.
4129932  15/02/2019
[International Registration No. : 1456753]
KMA Concepts Limited
Room 2104, 21/F, K. Wah Centre, 191 Java Road, North Point Hong Kong China
Proposed to be Used
IR DIVISION
Bendable toys; construction toys; novelty toy items in the nature of positionable links that interconnect in a toy chain; play figures; positionable toy figures; toy figures.
SPIZZY

Priority claimed from 16/10/2018; Application No.: 017969290; European Union
4131104 18/02/2019
[International Registration No.: 1456010]
Waboba AB
Hornsgatan 110 SE-117 26 Stockholm Sweden

Proposed to be Used
IR DIVISION
Games and playthings; balls for games, play and sports; gymnastic and sporting articles not included in other classes.
4131574    24/01/2019
[International Registration No. : 1455960]
IMC TOYS, S.A.
Pare Llaurador, 172 E-08224 TERRASSA Spain
Proposed to be Used
IR DIVISION
Dolls.
SCRAM
Priority claimed from 02/08/2018; Application No. : 88062518 ;United States of America
4134638   01/02/2019
[International Registration No. : 1452668]
Tee Turtle, LLC
1034 S. Brentwood Blvd, Ste PH-2B, Fl 22 Richmond Heights MO 63117 United States of America
Proposed to be Used
IR DIVISION
Card games.
Priority claimed from 31/07/2018; Application No. : 017937860 ;European Union
4147515  17/01/2019
[International Registration No. : 1460413]
BIGBEN INTERACTIVE, Société Anonyme
396/466 rue de la Voyette Crt2 F-59273 Fretin France

Proposed to be Used
IR DIVISION
Control apparatus and joysticks for video games; controllers for game consoles or arcade terminals; joysticks for video games; parts and components of the aforesaid goods included in this class.
4150998  05/02/2019
[International Registration No. : 1460625]
Sunshine Amusement Equipment Co., Ltd
Taoluo Town, Rizhao City Shandong Province China

Proposed to be Used
IR DIVISION
Artificial snow for Christmas trees; amusement machines, automatic and coin-operated; inflatable swimming pools [play articles]; games; toys; parlor games; scale model kits [toys]; toy models; smart toys; Christmas trees of synthetic material.
Trade Marks Journal No: 1903, 27/05/2019  Class 28

4153534 21/01/2019

[International Registration No.: 1461128]

JIANG SU JIE WEI TI YU SHE SHI YOU XIAN GONG SI
Industrial Park, Wujian Town, Jiangdu District, Yanzhou Jiangsu China

Proposed to be Used

IR DIVISION

Playing balls; basketball goals; badminton rackets; table tennis rackets; billiard tables; body-building apparatus; balance beams for gymnastics; machines for physical exercises; knee guards [sports articles]; tables for table tennis.
CHONGQING ZHOUYI FOOD CO., LTD.
Sanshe, Tanhua Village, Victory Road Office, Yongchuan District Chongqing City China

Proposed to be Used
IR DIVISION
Meat; poultry, not live; vegetables, cooked; dried bamboo shoots; pickles; tofu.
SWISSDREAM

4127207  22/02/2019
[International Registration No. : 1457100]
SwissDream Chocolate SA
Dorfstrasse 38 CH-6341 Baar Switzerland

Proposed to be Used
IR DIVISION
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flours and preparations made from cereals, bread, pastry and confectionery, edible ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces (excluding salad dressings); spices; ice for refreshment; all the aforesaid goods are of Swiss origin.
GHOSTLY GUMMIES

4131062   21/02/2019
[International Registration No. : 1321177]
Rigo Trading S.A.
Route de Trèves 6 EBBC, Building E L-2633 Senningerberg Luxembourg

Proposed to be Used
IR DIVISION
Confectionery.
4134316  30/01/2019

[International Registration No.: 1457806]

QIANSAN COUNTY PENG RIVER GUANYIN TEA FACTORY
(FORMERLY NIHE VILLAGE, PENGHE TOWNSHIP) NIHE VILLAGE, TAFAN TOWNSHIP, QIANSAN COUNTY, ANQING CITY 246000 ANHUI PROVINCE China

Proposed to be Used

IR DIVISION

Flowers or leaves for use as tea substitutes; cereal-based snack food; condiments; cakes; cereal preparations; tea; honey; noodles; starch for food.
Trade Marks Journal No: 1903 , 27/05/2019    Class 30

LUMI

Priority claimed from 22/02/2019; Application No. : 1991517 ;Australia

4134461    26/02/2019

[International Registration No. : 1457725]

Perfect Fruit Company Pty Ltd
Level 14, 40 Mount Street North Sydney NSW 2060 Australia

Proposed to be Used

IR DIVISION

Ice cream; dairy ice cream; non-dairy ice cream; ice cream products; fruit ice cream; ice cream confectionery; ice cream desserts; frozen fruit desserts; non-medicated iced confectionery.
Vitosa

4134477    27/02/2019
[International Registration No. : 1458395]
HBNI USA, LLC
744 South Street PO Box 69 Philadelphia PA 19147 United States of America
Proposed to be Used
IR DIVISION
Natural sweetener.
Yangzhou Rongchang sporting goods Co., Ltd.
Fumin Industrial Park, Xiao Ji Town, Jiangdu District, Yangzhou City Jiangsu Province China

Proposed to be Used
IR DIVISION
Animal foodstuffs; dog biscuits; unprocessed algae for human or animals consumption; bird food; edible chews for animals; beverages for pets; pet food; litter for animals; stall food for animals; litter peat.
Pabst Brewing Company LLC
10635 Santa Monica Boulevard, Suite 350 Los Angeles CA 90025 United States of America

Proposed to be Used
IR DIVISION
Beer.
4134232    22/02/2019
[International Registration No. : 1458432]
Xite Energy Limited
Vantage Point Business Village Mitcheldean, Gloucestershire GL17 0DD United Kingdom

Proposed to be Used

IR DIVISION

Non-alcoholic drinks; sports drinks; energy drinks; isotonic drinks; whey beverages; fruit drinks and fruit juices; mineral and aerated waters.
XITE

4134480   22/02/2019
[International Registration No. : 1457861]

Xite Energy Limited
Vantage Point Business Village Mitcheldean, Gloucestershire GL17 0DD United Kingdom

Proposed to be Used

IR DIVISION

Non-alcoholic drinks; sports drinks; energy drinks; isotonic drinks; whey beverages; fruit drinks and fruit juices; mineral and aerated waters.
LA PROGRESIVA

4098179  05/02/2019
[International Registration No. : 1431336]
The Island Rum Company AS
Henrik Ibsens gate 90 N-0255 Oslo Norway
Proposed to be Used
IR DIVISION
Alcoholic beverages (except beers); spirits; rum; gin; vodka; whisky.
El Ron del Artesano

4098203    28/01/2019
[International Registration No. : 1451806]
Sebastian Lauinger
Gerberstrasse 72 78050 Villingen-Schwenningen Germany

Proposed to be Used
IR DIVISION
Distilled spirits; rum; rum [alcoholic beverage].
Austins Wines Pty Ltd
870 Steiglitz Road Sutherlands Creek VIC 3331 Australia

Proposed to be Used
IR DIVISION
Wine.
HARD AND LEAN

Priority claimed from 14/09/2018; Application No. : 88118050 ;United States of America
4120624   12/02/2019
[International Registration No. : 1455757]
One True Vine, LLC
Suite 2A, 1345 Railroad Avenue St. Helena CA 94574 United States of America
Proposed to be Used
IR DIVISION
Alcoholic beverages, namely, spirits.
CHÂTEAU–FIGEAC

4120838  28/01/2019
[International Registration No. : 1455278]
CHATEAU DE FIGEAC, MANONCOURT PROPRIETAIRE
Château de FIGEAC F-33330 Saint-Emilion France

Proposed to be Used
IR DIVISION
Wines with the protected appellation of origin Saint Emilion from the winery called “Château-Figeac” and respecting the conditions of use of the traditional term “Château”. 
Trade Marks Journal No: 1903, 27/05/2019 Class 33

J.W. TUFTS CO.

Priority claimed from 29/01/2019; Application No. : 88280598 ;United States of America
4121083 14/02/2019
[International Registration No. : 1455187]
Midnight Madness Distilling LLC
118 N Main St., P.O. Box 173 Trumbauersville PA 18970 United States of America

Proposed to be Used
IR DIVISION
Spirits.
Friends Beverage Group LLC
20200 West Dixie Hwy 8th Floor, Suite 80 Aventura FL 33180 United States of America

Proposed to be Used

IR DIVISION

Wine.
RED MATTER

Priority claimed from 14/09/2018; Application No. : 88118002 ;United States of America
4121997  12/02/2019
[International Registration No. : 1455660]
One True Vine, LLC
Suite 2A, 1345 Railroad Avenue St. Helena CA 94574 United States of America
Proposed to be Used
IR DIVISION
Spirits.
International Registration No.: 1281658

ZERNOFF S.R.L., întreprindere mixta
Bd. Mirea cel Batrin nr. 13, bloc 1, ap.(of.) of.1F MD-2075 CHISINAU Republic of Moldova

Proposed to be Used
IR DIVISION
Alcoholic beverages (except beers).
Priority claimed from 29/01/2019; Application No. : 88281215 ;United States of America
4130065   15/02/2019
[International Registration No. : 1456618]
Constellation Brands U.S. Operations, Inc
235 NORTH BLOOMFIELD ROAD Canandaigua NY 14424 United States of America

Proposed to be Used
IR DIVISION
Alcoholic beverages, except beer; wine.
GINUINE

4134227  11/02/2019
[International Registration No. : 1348753]
LATELTIN AG
Im Höderli 19 CH-8405 Winterthur Switzerland
Proposed to be Used
IR DIVISION
Alcoholic beverages (except beers).
LES TROIS ROIS

4136791  10/02/2019
[International Registration No. : 1458603]
LATELTIN AG
Im Höderli 19 CH-8405 Winterthur Switzerland
Proposed to be Used
IR DIVISION
Alcoholic beverages including wines.
4151031  31/01/2019

[International Registration No. : 1460130]

RWINES
51 rue de la Course F-33000 Bordeaux France

Proposed to be Used

IR DIVISION

Alcoholic beverages (except beers); wines.
Priority claimed from 01/08/2018; Application No. : UK00003328565 ;United Kingdom
4148397    01/02/2019
[International Registration No. : 1460326]

British American Tobacco (Brands) Limited
Globe House, 4 Temple Place London WC2R 2PG United Kingdom

Proposed to be Used

IR DIVISION

Cigarettes; tobacco, raw or manufactured; snuff with tobacco; snus with tobacco; snuff without tobacco; snus without tobacco; roll your own tobacco; pipe tobacco; tobacco products; tobacco substitutes (not for medical purposes); cigars; cigarillos; cigarette lighters; matches; smokers’ articles; cigarette paper, cigarette tubes, cigarette filters; pocket apparatus for rolling cigarettes; hand held machines for injecting tobacco into paper tubes; electronic cigarettes; liquids for electronic cigarettes; tobacco products for the purpose of being heated.
MIB

4109231  28/01/2019
[International Registration No. : 1453431]
Frank Zastrow
Werderstraße 48 69120 Heidelberg Germany

Proposed to be Used
IR DIVISION

Wholesaling and retailing, including by mail order or via the internet, of health sector goods, namely equipment and consumables for medical practices and clinics and of pharmacy articles, sanitary preparations for dental purposes, surgical, medical, dental and veterinary instruments and apparatus, artificial limbs, eyes and teeth, orthopaedic articles, suture materials, electromedical and electrodental apparatus and devices, sets of artificial teeth and pins for artificial teeth, dental implants, dental screws, core casings, dental prostheses and fitting bodies.
BANG! Media Group BV
Watertorenplein 8 NL-1051 PA Amsterdam Netherlands

Proposed to be Used

IR DIVISION

Cl.35: Business consulting in the field of marketing and affiliate marketing; advertising agencies, marketing agency services and affiliate marketing agency services; advertising; online advertising network matching services for connecting advertisers to websites; online advertising, marketing and affiliate marketing on a computer network; online advertising on a computer network; preparation of advertisements for use on webpages on the internet; website traffic optimisation; provision of advertising space by electronic means and global information networks; promotion, advertising and marketing of online websites; creation and dissemination of advertising for others on a worldwide computer network; creation of online marketing strategies and online advertising programs; sales promotion for others; preparation, organisation, management of incentive schemes for the purpose of advertising, promotion and customer loyalty for others; organisation and management of business sales, promotional, customer loyalty and rewarding incentive schemes for others; organisation and management of vouchers, coupons and offers for the promotion of goods and services of others; awarding contest prizes for the promotion of goods and services of others; advisory services with respect to the aforementioned services; designing of brochures, of advertising and of promotional materials.
4127222   27/02/2019
[International Registration No. : 1427200]
SESVANDERHAVE N.V.
Industriepark Soldatenplein Zone 2 nr. 15 B-3300 Tienen
Proposed to be Used
IR DIVISION
Advertising; business management; business administration; office functions.
Priority claimed from 16/01/2019; Application No. : 88264038 ;United States of America
4128216   28/01/2019
[International Registration No. : 1456996]
Aquity Solutions, LLC
5000 Meridian Blvd., Suite 200 Franklin TN 37067 United States of America

Proposed to be Used
IR DIVISION
Medical transcription services; medical coding services; medical scribing services; labor and direct support for the transcription services, coding services, and medical scribing services operations; revenue cycle management services; document preparation services in connection with medical transcription services, medical coding services and medical scribing services and related services.
GUANGDONG MIN XING TRADE CO., LTD.
88, KOWLOON ROAD, NINE VILLAGE, LIXIN STREET, DONGCHENG STREET, DONGGUAN 523000 GUANGDONG China

Proposed to be Used

IR DIVISION

Display goods in the communication media for retail purposes; sell for others; commercial management of franchising; personnel management consultation; drug retail or wholesale services.
MXWTP

4128262  24/01/2019

[International Registration No. : 1457302]

YUEQING MUXUAN IMPORT AND EXPORT CO., LTD.

HOUHENG VILLAGE, LIUSHI TOWN YUEQING CITY ZHEJIANG PROVINCE China

Proposed to be Used

IR DIVISION

Import and Export Agency; Electronic display of goods and services for television and home shopping; Providing advertising space for goods and services on the website; Provision of business information services via the Internet; Provision of business information through the website; Online advertising on computer networks; Presentation of goods in the Communications media for retail purposes; Commercial management of franchises; Selling for others; Online markets for buyers and sellers of goods and services.
Priority claimed from 03/08/2018; Application No. : 2018-099698 ;Japan
4130028    29/01/2019
[International Registration No. : 1444945]
TEIN INC.
3515-4, Kamiyabe-cho, Totsuka-ku, Yokohama-shi Kanagawa 245-0053 JP

Proposed to be Used

IR DIVISION
Retail services or wholesale services for clothes; retail services or wholesale services for sports goods; retail services or wholesale services for key rings; retail services or wholesale services for umbrellas; retail services or wholesale services for toys; retail services or wholesale services for mobile phone straps; retail services or wholesale services for bottle openers; retail services or wholesale services for towels; retail services or wholesale services for calendars; retail services or wholesale services for neck straps for name cards; retail services or wholesale services for ornamental adhesive patches for jackets; retail services or wholesale services for decorative stickers; retail services or wholesale services for suspensions for vehicles; retail services or wholesale services for shock absorbers for vehicles; retail services or wholesale services for suspension springs for vehicles; retail services or wholesale services for shock absorbers for suspensions for vehicles; retail services or wholesale services for shock absorbing springs for vehicles; retail services or wholesale services for suspensions for land vehicles; retail services or wholesale services for shock absorbers for land vehicles; retail services or wholesale services for shock absorbers for suspensions for land vehicles; retail services or wholesale services for shock absorbing springs for land vehicles; retail services or wholesale services for suspensions for motor vehicles; retail services or wholesale services for shock absorbers for motor vehicles; retail services or wholesale services for shock
absorbers for motor vehicles; retail services or wholesale services for shock absorbers for suspensions for motor vehicles; retail services or wholesale services for suspension springs for motor vehicles; retail services or wholesale services for shock absorbing springs for motor vehicles; retail services or wholesale services for shock absorbers for two-wheeled motor vehicles; retail services or wholesale services for shock absorbers (machine elements for land vehicles); retail services or wholesale services for bearings for shock absorbers; retail services or wholesale services for machine elements for land vehicles; retail services or wholesale services for motor vehicles and parts thereof and accessories thereof; retail services or wholesale services for motor car seats; retail services or wholesale services for anti-theft devices for motor cars; retail services or wholesale services for two-wheeled motor vehicles and parts thereof and accessories thereof; retail services or wholesale services for upper mounts for shock absorbers for land vehicles; retail services or wholesale services for dust boots for shock absorbers for land vehicles; retail services or wholesale services for bump rubbers for shock absorbers for land vehicles; retail services or wholesale services for upper spring seats for shock absorbers for land vehicles; retail services or wholesale services for parts, accessories of shock absorbers and springs (machine elements for land vehicles); retail services or wholesale services for shock absorbing springs for suspensions for vehicles; retail services or wholesale services for shock absorbing springs for suspensions for suspensions for land vehicles; retail services or wholesale services for shock absorbing springs for suspensions for motor vehicles; retail services or wholesale services for shock absorbing springs for two-wheeled motor vehicles; advertising and publicity services; advertising and presentation of goods on communication media, for retail purposes; business management consultancy; business consulting services; business management analysis or business consultancy; sales promotion for others; marketing research or analysis; providing information concerning commercial sales.
TEIN INC.
3515-4, Kamiyabe-cho, Totsuka-ku, Yokohama-shi Kanagawa 245-0053 JP

Proposed to be Used
IR DIVISION
Retail services or wholesale services for clothes; retail services or wholesale services for sports goods; retail services or wholesale services for key rings; retail services or wholesale services for umbrellas; retail services or wholesale services for toys; retail services or wholesale services for mobile phone straps; retail services or wholesale services for bottle openers; retail services or wholesale services for towels; retail services or wholesale services for calendars; retail services or wholesale services for neck straps for name cards; retail services or wholesale services for ornamental adhesive patches for jackets; retail services or wholesale services for decorative stickers; retail services or wholesale services for suspensions for vehicles; retail services or wholesale services for shock absorbers for vehicles; retail services or wholesale services for suspension springs for vehicles; retail services or wholesale services for shock absorbers for suspensions for vehicles; retail services or wholesale services for shock absorbing springs for vehicles; retail services or wholesale services for suspensions for land vehicles; retail services or wholesale services for shock absorbers for land vehicles; retail services or wholesale services for suspension springs for land vehicles; retail services or wholesale services for shock absorbing springs for land vehicles; retail services or wholesale services for suspensions for motor vehicles; retail services or wholesale services for shock absorbers for motor vehicles; retail services or wholesale services for shock absorbers for suspensions for motor vehicles; retail services or wholesale services for shock absorbing springs for motor vehicles; retail services or wholesale services for machine elements for land vehicles; retail services or wholesale services for motors and parts thereof and accessories thereof; retail services or wholesale services for motor car seats; retail services or wholesale services for anti-theft devices for motor cars; retail services or wholesale services for two-wheeled motor vehicles and parts thereof and accessories thereof; retail services or wholesale services for upper mounts for shock absorbers for land vehicles; retail services or wholesale services for dust boots for shock absorbers for land vehicles; retail services or wholesale services for bump rubbers for shock absorbers for land vehicles; retail services or wholesale services for upper spring seats for shock absorbers for land vehicles; retail services or wholesale services for parts, accessories of shock absorbers and springs (machine elements for land vehicles); retail services or wholesale services for shock absorbing springs for suspensions for vehicles; retail services or wholesale services for shock absorbing springs for suspensions for land vehicles; retail services or wholesale services for shock absorbing springs for suspensions for motor vehicles; retail services or wholesale services for shock absorbing springs for two-wheeled motor vehicles; advertising and publicity services; advertising and presentation of goods on communication media, for retail purposes; business management consultancy; business consulting services; business management analysis or business consultancy; sales promotion for others; marketing research or analysis; providing information concerning commercial sales.
Priority claimed from 14/05/2018; Application No. : 2018-061786 ;Japan 4153567    26/10/2018
[International Registration No. : 1462327]
YOKOGAWA ELECTRIC CORPORATION
9-32, Nakacho 2-chome, Musashino-shi Tokyo 180-8750 Japan

Proposed to be Used
IR DIVISION
Business management analysis; business consultancy; marketing research; marketing analysis; providing information concerning commercial sales; business efficiency expert services; business data analysis; business appraisal consultancy; provision of information concerning commercial sales by e-commerce; arranging contracts, for others, for the buying and selling of goods on e-commerce; filing of documents or magnetic tapes; management of computerised files; computerised database management; compilation of information into computer databases; systemization of information into computer databases; consultation about the systemization of information into computer databases; customer service management for others in the field of computer system; provision of business or commercial information in the field computer system.
SIEFINANCE

4096401  28/01/2019
[International Registration No. : 1179437]
Siemens Financial Services GmbH
Otto-Hahn-Ring 6 81739 München Germany
 Proposed to be Used
IR DIVISION
Financial affairs; Monetary affairs.
Priority claimed from 10/12/2018; Application No. : 88222571 ;United States of America
4113451  21/01/2019
[International Registration No. : 1454540]
GARRETT TRANSPORTATION I INC.
2525 W. 190th Street Torrance CA 90504 United States of America

Proposed to be Used
IR DIVISION
Automotive maintenance and repair services; automotive upgrade services, namely, turbocharging and performance upgrades of automobiles; automotive conversion services, namely, installing specialty automotive equipment.
Trade Marks Journal No: 1903, 27/05/2019  Class 37

4127209  22/02/2019
[International Registration No. : 1457207]
SEPCOIII ELECTRIC POWER CONSTRUCTION CO., LTD.
NO.882-1 TONG’AN ROAD, LAOSHAN DISTRICT, QINGDAO SHANDONG China

Proposed to be Used
IR DIVISION
Varnishing; installation, maintenance and repair of computer hardware; plumbing; vehicle battery charging; repair of security locks; shipbuilding; maintenance of jewelry ornaments; heating equipment installation and repair; rustproofing; construction consultancy.
Priority claimed from 14/12/2018; Application No. : 3748340 ;Spain 4144194 26/12/2018

[International Registration No. : 1459182]
REPARACIONES INDUSTRIALES ZALDIBAR, S.L.
Poligono Industrial Serpinsa, s/n - Barrio de Boroa E-48340 AMOREBIETA (Bizkaia) Spain

Proposed to be Used
IR DIVISION
Construction, installation, maintenance and repair of machinery, tuning of machines.
Telecom North America Inc
2654 W Horizon Ridge Pkwy STE B5-143 Henderson NV 89052 United States of America

Proposed to be Used

IR Division

Cellular telephone communication; cellular telephone services; long distance telephone communication services; prepaid long distance telephone services; telecommunication services, namely, local and long distance transmission of voice, data, graphics by means of telephone, telegraphic, cable, and satellite transmissions; telecommunications reseller services, namely, providing long distance telecommunication services; voice over ip services.
THE WACO SYSTEM

Priority claimed from 11/10/2018; Application No. : 727466 ; Switzerland
4129998 19/02/2019
[International Registration No. : 1457392]
The WACO System
St. Peterstrasse 1 CH-8001 Zürich Switzerland

Proposed to be Used

IR DIVISION
Transport; packaging and storage of merchandise; shipping services, particularly air freight and logistical services; courier services; transport of persons and goods by motor vehicles, trains, ships and aircraft; loading and unloading of trains, ships and aircraft; transport of money and precious objects; distribution of letters, documents, communications, information, printed matter, packages; electronic tracking of letters, documents, communications, information, printed matter, packages and other goods; organization and execution of central storage for transport; rental of planes and boats; rental of warehouses; intermediary services relating to shipping business; travel organization.
4153551  21/01/2019

[International Registration No. : 1461088]
SICHUAN JUNHE ENVIRONMENTAL PROTECTION CO., LTD
No. 12, Nanxin Road, Hi-tech Zone, Leshan City Sichuan Province China

Proposed to be Used
IR DIVISION
Waste treatment [transformation]; sorting of waste and recyclable material [transformation]; incineration of waste and trash; recycling of waste and trash; destruction of waste and trash; decontamination of hazardous materials; air deodorising; air purification; air freshening; water treating.
LIFE IN COLOR

4103608  31/01/2019
[International Registration No. : 1444541]
LIFE IN COLOR, LLC
9242 BEVERLY BLVD., SUITE 350 BEVERLY HILLS CA 90210 United States of America

Proposed to be Used

IR DIVISION

Entertainment services, namely, organizing, arranging, conducting and hosting paint parties, social entertainment events and festivals featuring live entertainment, performers and artists, music and audio-visual material and DJ performances; social club services, namely, arranging, organizing, conducting and hosting social events, paint parties, social special-event parties and nightclub parties for club members.
hypersummit

Priority claimed from 17/08/2018; Application No. : 1380183 ;Benelux
4120641 13/02/2019
[International Registration No. : 1455449]

Hardt IP B.V.
Paardenmarkt 1 NL-2611 PA Delft Netherlands

Proposed to be Used

IR DIVISION
Symposiums relating to education; symposiums (arranging and conducting of -); seminars (arranging and conducting of -);
seminars; exhibitions (conducting -) for educational purposes; exhibitions (conducting -) for cultural purposes;
exhibitions (conducting -) for educational purposes; exhibitions (arranging -) for cultural purposes; exhibitions
(organization of -) for cultural or educational purposes; congresses (arranging and conducting of -); conferences
(arranging and conducting of -).
4128223 05/02/2019
[International Registration No. : 1457036]
AoPS Incorporated
Suite 100, 10865 Rancho Bernardo Road San Diego CA 92127-2102 United States of America
Proposed to be Used
IR DIVISION
Education services, namely, providing classes, seminars, and workshops in the field of mathematics and problem solving, and distribution of course materials in connection therewith in printed or electronic format; educational services, namely, providing a continuing prerecorded audio and video program in the field of mathematics and problem solving accessible over the internet; educational services, namely, developing, arranging, and conducting educational programs and providing courses of instruction for test preparation in the field of mathematics and problem solving, and distribution of course materials in connection therewith in printed or electronic format; education services in the nature of elementary school instruction; providing online publications in the nature of books, handouts, workbooks, videos, study guides, and educational instruction guides in the field of mathematics and problem solving.
Priority claimed from 03/08/2018; Application No. : 88064338 ;United States of America
4128362  02/02/2019

[International Registration No. : 1455975]

Intel Corporation
2200 Mission College Boulevard Santa Clara CA 95052 United States of America

Proposed to be Used

IR DIVISION

Entertainment services in the nature of development, creation, production and post-production services for multimedia entertainment content; guided tours of motion picture studios; rental of facilities and equipment for motion picture, film, video, television, and multimedia production, namely, studios, cameras, sets, dressing rooms.
Executive Traveller

4134140  19/02/2019
[International Registration No. : 1458836]
Business Travel Media Pty Ltd
c/o Gupta & Co Pty Ltd, Suite 2 Level 9, 122 Arthur St NORTH SYDNEY NSW 2060 Australia
Proposed to be Used
IR DIVISION
Publishing by electronic means; publishing of printed matter; production of video recordings, other than advertising.
IMAGINE CUP

Priority claimed from 16/08/2018; Application No. : 88081730 ;United States of America

4142986   08/02/2019

[International Registration No. : 1459952]

Microsoft Corporation
One Microsoft Way Redmond WA 98051-6399 United States of America

Proposed to be Used

IR DIVISION

Educational services and entertainment, namely, arranging competitions and providing incentives to students to demonstrate excellence through the issuance of awards and recognition, all in the fields of innovation and technology; arranging and conducting educational competitions for students and participants in the fields of innovation and technology.
Priority claimed from 17/07/2018; Application No. : 88041169 ;United States of America
4148795    16/01/2019
[International Registration No. : 1460554]

Barnes & Noble Education Inc.
120 Mountain View Boulevard Basking Ridge NJ 07920 United States of America

Proposed to be Used

IR DIVISION

Educational services, namely, providing, via a website, on-line non-downloadable study tools in the nature of textbooks and solutions manuals for educational subjects at the high school, college, and university level, on-line non-downloadable educational course materials for educational subjects at the high school, college, and university level in the nature of sample essays and writing tools, and information relating to educational subjects and course materials.
4150999  21/01/2019

[International Registration No. : 1460226]

Beijing Calorie Information Technology Co., Ltd.
301, No. 22 Jianchang Hutong, Dongcheng District Beijing China

Proposed to be Used

IR DIVISION

Educational services; organization of competitions [education or entertainment]; organization of sports competitions; mobile library services; providing on-line electronic publications, not downloadable; ticket agency services [entertainment]; club services [entertainment or education]; health club services [health and fitness training]; animal training; organization of lotteries.
CENTAUR CHEMIST

4087320  23/01/2019
[International Registration No. : 1441678]
Ex Scientia Ltd
14 City Quay Dundee, Angus DD1 3JA United Kingdom

Proposed to be Used

IR DIVISION
Bioinformatic services; computer assisted molecule design; chemical and biological research and analysis; pharmaceutical research and development services.
4109874  28/01/2019
[International Registration No. : 1453409]
Keystone Heart Ltd.
15 Halamish Street, P.O. Box 3170, Caesarea Business Park 3088900 Caesarea Israel

Proposed to be Used
IR DIVISION
Research and development in the field of medical devices, namely, medical devices for use in the treatment of cardiovascular disorders.
INFOR CLOUDSUITE

Priority claimed from 11/01/2019; Application No. : 88258117 ;United States of America
4114272  04/02/2019
[International Registration No. : 1454028]
Infor (US), Inc.
641 Avenue of The Americas New York NY 10011 United States of America

Proposed to be Used

IR DIVISION
Software as a service (SAAS) services, namely, hosting software for use by others in the field of enterprise resource planning solutions, expense management, asset management, human resource administration and management, construction management, customer relationship management, human capital management, financial management, performance management, product lifecycle management, workforce management, public sector solutions, hospitality solutions, business solutions and supply chain management.
AGRIMETIS

4120827  01/02/2019
[International Registration No. : 1455078]
Agrimetis, LLC
10751 Falls Road, Suite 300 Lutherville MD 21093 United States of America

Proposed to be Used
IR DIVISION
Scientific research and development in the field of agriculture.
Priority claimed from 23/01/2019; Application No. : 88273039 ; United States of America

4121985  25/01/2019

[International Registration No. : 1455101]

Lenovo (Singapore) Pte. Ltd.
151 Lorong Chuan, 02-01 New Tech Park Singapore 556741 Singapore

**Proposed to be Used**

**IR DIVISION**

Software as a service (SAAS) services, namely, hosting software for use by others to organize, manage and secure digital services and data.
4128026  01/02/2019
[International Registration No. : 1457308]
Empirican Group Inc.
77 Goodell St., Suite 440 Buffalo NY 14203 United States of America

Proposed to be Used

IR DIVISION

Computer services, namely, providing temporary use of on-line non-downloadable software for accessing a searchable database which provides potential participants information for selecting clinical trials in which to participate, and to which sites, sponsors and/or contract research organizations can provide information for potential participants in clinical trials, and to which past and active participants can provide ratings of clinical research sites; software as a service (SAAS) services, namely, hosting software that contains a database of information for use by potential participants for selecting clinical trials in which to participate and to which sites, sponsors and/or contract research organizations can contribute to attract potential participants for their clinical trials, and to which past and active participants can provide ratings of clinical research sites.
QINGCLOUD

BEIJING YUNIFY TECHNOLOGY CO., LTD.
ROOM 601, FLOOR 6, BUILDING16, YARD 36, CHUANGYUAN ROAD, CHAOYANG DISTRICT BEIJING China

Proposed to be Used

IR DIVISION
Technical research; research and development of new products for others; computer rental; computer programming; computer software design; updating of computer software; consultancy in the design and development of computer hardware; rental of computer software; recovery of computer data; maintenance of computer software; computer system analysis; computer system design; duplication of computer programs; conversion of data or documents from physical to electronic media; creating and maintaining web sites for others; hosting computer sites [web sites]; installation of computer software; conversion of computer programs and data, other than physical conversion; computer software consultancy; rental of web servers; computer virus protection services; monitoring of computer systems by remote access; software as a service [saas]; information technology [it] consultancy; server hosting; off-site data backup; electronic data storage; providing information on computer technology and programming via a web site; cloud computing.
4130019  21/02/2019

[International Registration No. : 1355408]

A2 Hosting, Inc.
P.O. Box 2998 Ann Arbor MI 48106-2998 United States of America

Proposed to be Used

IR DIVISION

Web site hosting services.
Trade Marks Journal No: 1903 ,  27/05/2019   Class 42

Priority claimed from 11/01/2019; Application No. : 88258678 ;United States of America
4131596  04/02/2019
[International Registration No. : 1455978]

Kenexis Consulting Corporation
Suite 200, 3366 Riverside Drive Upper Arlington OH 43221734 United States of America

Proposed to be Used
IR DIVISION

Engineering services in the field of technical consulting services for advice to prevent hazardous accidents resulting from loss of control of processing equipment utilized in the refining, petrochemical and specialty chemical industries, chemical and electrical engineering.
MAGNALYTIX

Priority claimed from 29/08/2018; Application No. : 88097497 ;United States of America
4134252  15/02/2019
[International Registration No. : 1458197]
Magnalytix, LLC
424 Harding Industrial Drive Nashville TN 37211 United States of America

Proposed to be Used
IR DIVISION
Providing temporary use of online non-downloadable software used to provide data collection, retrieval and analysis; platform as a services (PaaS) services featuring computer software platforms used to provide data collection, retrieval, and analysis; cloud computing featuring software for use with data visualization, collection, retrieval, and analysis.
4136230   22/02/2019

[International Registration No. : 1457903]

SEPCOIII ELECTRIC POWER CONSTRUCTION CO., LTD.
NO.882-1 TONG’AN ROAD, LAOSHAN DISTRICT, QINGDAO SHANDONG China

Proposed to be Used

IR DIVISION

Graphic arts design; dress designing; industrial design; biological research; technical research; architectural services; quality control; calibration [measuring]; material testing; hosting computer sites [web sites].
4148381  19/02/2019
[International Registration No. : 1460836]
TrustCB B.V.
Van den Berghlaan 48 NL-2132 AT Hoofddorp Netherlands

Proposed to be Used
IR DIVISION
Testing, analysis and assessment for certification purposes of IT goods and services, ICT security goods and services, cybersecurity goods and services, cryptographic goods and services and telecommunications goods and services; Information Technology consulting.
WELL D&O

Priority claimed from 14/06/2018; Application No. : 88001193 ;United States of America
4148382  27/11/2018
[International Registration No. : 1460956]

International Well Building Institute PBC
381 Park Avenue South New York NY 10016 United States of America

Proposed to be Used
IR DIVISION

Design of commercial and residential buildings, commercial and residential rooms, hotel rooms, interior decor and furnishings, and consultation services relating thereto; design of interior decor and furnishings that promote health and well-being; drafting of construction and renovation plans and engineering drawings, blueprints, diagrams and designs; reviewing and analyzing construction and renovation plans, blueprints, diagrams and designs and building operation plans, processes, and policies to determine whether the plans, diagrams, processes and policies conform to quality standards.
TARGIMMUNE

Priority claimed from 30/08/2018; Application No. : 727483 ; Switzerland
4148385  25/02/2019
[International Registration No. : 1460784]
TargImmune Therapeutics AG
Hochbergerstrasse 60c CH-4057 Basel Switzerland

Proposed to be Used

IR DIVISION

Cl.42; Scientific and technological services as well as research and design services relating thereto; services of industrial analyses and industrial researches; providing information and data in relation to scientific and technological research and development; scientific and technological services and research services in the field of developing immunological, pharmaceutical, immunotherapeutic and diagnostic products, in particular immunological, pharmaceutical and immunotherapeutic products, in particular for the prevention and treatment of oncological diseases; scientific and technological services and research in the field of discovery, development and formulation of chemical synthesis and medicinal products, in particular for immunological, pharmaceutical and immunotherapeutic products, in particular for the prevention and treatment of oncological diseases.
4092585  29/01/2019
[International Registration No. : 1197542]
NH HOTEL GROUP, S.A.
Santa Engracia, 120 - Sexta planta E-28003 MADRID Spain

Proposed to be Used

IR DIVISION
Services for providing food and drink; temporary accommodation; accommodation agencies (hotels, boarding houses); rental of temporary accommodation; rental of cooking apparatus; rental of tents; rental of transportable buildings; rental of drinking water dispensers; rental of meeting rooms; rental of chairs, tables, table linen and glassware; tourist homes; providing campground facilities; day-nurseries [crèches]; hotel services; motel services; temporary accommodation reservations; hotel reservations; boarding house bookings; boarding for animals; retirement homes; self-service restaurants; bar services; snack bars; coffee shops; cafeterias; food and drink catering services; canteen services.
POKE YOUR WAY

4128364  21/02/2019

[International Registration No. : 1408406]
Beyond Restaurant Group LLC
220 TECHNOLOGY DRIVE, SUITE 120 IRVINE CA 92618 United States of America

Proposed to be Used
IR DIVISION
Restaurant services, including sit-down service of food and take-out restaurant services.
BBDRISK DX

4109313  29/01/2019
[International Registration No. : 1452774]

Silbiotech, Inc.
15807 Chagall Ter. North Potomac MD 20878 United States of America

Proposed to be Used
IR DIVISION
Medical diagnostic testing, monitoring and reporting services.
Priority claimed from 04/02/2019; Application No.: 88287779; United States of America
4134386 04/02/2019
[International Registration No.: 1458726]
The Agricultural Gas Company
140 Keller Street Petaluma CA 94952 United States of America

Proposed to be Used
IR DIVISION
Agriculture services, horticulture services, consultancy services relating to agriculture and horticulture; agricultural services relating to environmental conservation, plant cultivation, and pest control.
Priority claimed from 31/07/2018; Application No. : 302018018626945 ;Germany
4128290  31/01/2019
[International Registration No. : 1456899]
SD-3C, LLC
1209 Orange Street Wilmington DE 19801 United States of America
Proposed to be Used
IR DIVISION
Intellectual property licensing services; granting of licences to others for the use of industrial property rights and copyright; licensing of intellectual property in the field of trademarks; consultancy relating to trademark and patent licensing; management of intellectual property.
Priority claimed from 31/07/2018; Application No. : 302018018627745 ;Germany
3129894  31/01/2019
[International Registration No. : 1456793]
SD-3C, LLC
1209 Orange Street Wilmington DE 19801 United States of America
**Proposed to be Used**
**IR DIVISION**
Intellectual property licensing services; granting of licences to others for the use of industrial property rights and copyright; licensing of intellectual property in the field of trademarks; consultancy relating to trademark and patent licensing; management of intellectual property.
4093525 28/01/2019
[International Registration No.: 1367819]
SES-IMAGOTAG
55 place Nelson Mandela F-92000 NANTERRE France

Proposed to be Used
IR DIVISION

Cl.6; Rails of metal for fastening price tags; metal fasteners for labels; metal fasteners for fixing purposes; fasteners of metal for display of references and prices on retail display shelves and at cash tills.

Cl.9; Communication apparatus; radio communication and broadcasting apparatus; optical, signalling, checking (supervision) apparatus and instruments; optical readers; transmitters of electronic signals; readers [data processing equipment]; apparatus for recording, transmission or reproduction of sound or images; receivers [audio, video]; infrared transmitters/receivers for transmission and reception of information; radio transmitters/receivers for the transmission and reception of information; radio relays; multi-frequency radio transmitters and receivers; equipment for processing information, computers; computer peripheral devices; software [recorded computer programs]; computer programs [downloadable software]; price management software; dynamic display software; data communication software; communication interface units; electronic shelf labels; holders adapted for electronic gondola tags; interactive electronic tags; electronic tags for merchandise; holders adapted for electronic tags for merchandise; radio-frequency identification tags; encoded identification tags [machine readable]; electronic security tags; encoded bar-code labels; labels containing electronically recorded or encoded information; labels containing magnetically recorded or encoded information; labels containing optically recorded or encoded information; electronic pens (visual display units); electronic display panels; electronic bulletin boards; dynamic display panels; high-resolution displays; dynamic display screens; portable electronic remote controls; remote controls for radios; interactive terminals; electronic publications (downloadable); electronic systems for control and/or location management, at point-of-sale, display, display control and the reading of references and prices on retail display spaces and at cash tills; electronic devices for displaying data; management of information systems including electronic labels for the electronic display of information.

Cl.20; Rails not of metal for fastening price tags; non-metallic fasteners for labels; non-metallic fasteners for fixing purposes; non-metallic fasteners for display of references and prices on retail display shelves and at cash tills.

Cl.35; Advertising; sales promotion services; promoting the goods of others via computer and communication networks; assistance to commercial enterprises in business management; commercial business analysis; commercial business management; commercial administration; display services for commercial, advertising and/or sales promotion purposes; presentation of goods on all communication media, for retail sale; presentation of prices on electronic tags for the retail sale of merchandise; commercial information and advice for consumers (consumer advice shop); updating of advertising material; compilation of statistics; business appraisals; organization of exhibitions for commercial or advertising purposes; collection and systematization of data in a central file; computer file management; business information; data search in computer files for others; economic forecasting; price comparison services; price research; price analysis; compilation and provision of information relating to business statistics and business prices; arranging subscriptions to telecommunication services for others; administrative processing of purchase orders; price verification; marketing services; information relating to marketing; advice regarding business strategies and business management.

Cl.42; Computer programming; services of engineers and electronics and computer experts; design services of electronic systems and computer systems for retail outlets; design and development of computer systems and electronic display systems, display control and reading of references and prices on retail display spaces and at cash tills; information technology consultancy services; design and development of computer hardware and software; conversion of computer programs and data, other than physical conversion; conversion of data or documents from physical to electronic media; technical project study; surveying [engineering work]; engineering; software installation; design of computer software of price management and dynamic display software; installation and maintenance of software for
management of prices and dynamic display software; updating of computer software; technical support service for computer hardware and software; design, installation and maintenance of software application solutions; rental of computer software in connection with prices; digital communication consultancy, namely advice in the field of visual communication design.